

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**O.A. No. 622 of 2024**

**IN THE MATTER OF:**

Varun Gulati

...Applicant

Versus

State of Haryana & Ors.

...Respondents

**INDEX**

<b>S no.</b>	<b>Particulars</b>	<b>Page No.</b>
1.	Objections to the report of the joint committee on behalf of Respondent No. 4, M/s Brother Stretch Yarn Pvt. Ltd.	<b>1 – 6</b>
2.	Supporting Affidavit	<b>7 – 8</b>
3.	<b><u>ANNEXURE R-1:</u></b>  A copy of the HSPCB Show Cause Notice and the latest response to the HSPCB Show Cause Notice along with all the relevant annexures.	<b>9 – 73</b>
4.	Vakalatnama and Board Resolution	<b>74 – 75</b>
5.	Copy of Aadhar Card	<b>76</b>
6.	Proof of Service	<b>77</b>

FILED THROUGH:

*Sb*

*Archana Yadav*

*Shivani Chawla*

[SIDDHARTH BATRA], [ARCHANA YADAV] [SHIVANI CHAWLA]

*Chinmay*

*Rhythm*

[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 4- Brother Stretch Yarn Pvt. Ltd.

8A, Sagar Apartments, 6-Tilak Marg,

New Delhi-110001.

Mob.: 9888884445

Date: 16.05.2025

E-mail: [siddharth.batra@satramdass.com](mailto:siddharth.batra@satramdass.com)

Place: New Delhi

Phone: 011 4704 6111

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**O.A. No. 622 of 2024**

**IN THE MATTER OF:**

Varun Gulati

...Applicant

Versus

State of Haryana & Ors.

...Respondents

**OBJECTIONS TO THE REPORT OF THE JOINT COMMITTEE ON  
BEHALF OF RESPONDENT NO. 4, BROTHER STRETCH YARN  
PVT. LTD.**

**MOST RESPECTFULLY SHOWETH:**

1. That the present objections are being filed on behalf of Brother Stretch Yarn Pvt. Ltd., Respondent No. 4, in compliance with the order dated 27.02.2025 passed by this Hon'ble Tribunal wherein the newly impleaded respondents were directed to file their objections to the Joint Committee Report dated 03.01.2025. As per the order dated 08.01.2025, the Answering Respondent has been impleaded as Respondent No. 4 along with other industries based on the Joint Committee Report.
2. That at the outset, it is submitted that the observations recorded in the Joint Committee Report do not fully reflect the compliance status of the answering respondent, and certain findings therein are based on erroneous assumptions, miscalculations, and an outdated compliance assessment.

3. That the answering respondent has undertaken substantial investments in advanced environmental control measures to ensure strict adherence to all applicable environmental norms. The answering respondent denies any deliberate non-compliance and submits that the alleged deficiencies, if any, were either technical in nature or have already been rectified through corrective measures undertaken post-inspection.

4. **OBJECTIONS TO THE JOINT COMMITTEE REPORT**

- 4.1. That the Answering Respondent submits that an inspection was conducted on 08.08.2024, and certain observations were recorded regarding the operation of its Primary Effluent Treatment Plant (PETP). The Answering Respondent further submits that a Show Cause Notice (SCN) dated 02.01.2025, was issued by the Haryana State Pollution Control Board (HSPCB). The inspection report and the SCN alleges non-compliance on certain grounds, including allegation of higher freshwater consumption and allegation of low BOD in PETP inlet indicating possible effluent dilution.
- 4.2. That it is submitted that all of the above issues were raised in the Show Cause Notice issued by HSPCB, to which the answering respondent submitted a detailed and reasoned response. The answering respondent duly clarified its position and provided documentary evidence of its compliance to HSPCB. Therefore, the continued reliance on these findings is unjustified and does not accurately reflect the present compliance status of the unit. A Copy of the HSPCB Show Cause Notice and the latest response to the HSPCB Show Cause

Notice along with all the relevant annexures is annexed herewith and marked as **ANNEXURE R-1**.

- 4.3. That the answering respondent categorically denies the allegation of dilution and submits that the effluent generated by the unit is routed to the CETP via a dedicated pipeline after necessary filtration. The inspection report does not establish any direct causal link between the answering respondent's PETP operations and the alleged pollution in Drain No. 6. The claim of dilution is based on assumption, and the observed reductions in COD/BOD indicate effective treatment, not dilution.
- 4.4. That Joint Committee Report alleges that there is non-compliance due to high reduction in pollution parameters which has been apprehended as dilution with fresh in PETP among various other allegations.
- 4.5. That it is submitted that the answering respondent has installed magnetic flow meters at all required locations, and the logbooks are duly maintained and regularly submitted. The observed BOD reduction and COD removal percentages do not indicate any non-compliance but instead reflect the treatment efficiency of the PETP. The report itself acknowledges that the treatment system installed in the unit does not include biological treatment and merely suggests a possibility of dilution without presenting any conclusive proof.
- 4.6. That the answering respondent has consistently implemented stringent compliance measures to ensure that operations remain in accordance with the prescribed norms. The respondent maintains proper records of water and effluent data, ensuring that all logbooks

related to freshwater consumption and effluent generation are updated regularly.

- 4.7. That the unit has installed magnetic flow meters at the PETP inlet and outlet to ensure complete transparency in effluent discharge data. The copies of records for the period from May 2024 to January 2025 confirm that effluent generation remains within permissible limits and no discrepancy exists. The records for May 2024 to July 2024 demonstrate an average monthly water consumption of 53.33 KL against a trade effluent generation of 51.33 KL, proving that there is no excess discharge. Additional records from August 2024 to January 2025 also reflect compliance.
- 4.8. That to further validate compliance, the answering respondent has undertaken third-party independent testing to verify that its PETP meets all prescribed norms. The answering respondent has also engaged environmental consultants to enhance internal compliance mechanisms and ensure adherence to all environmental standards.
- 4.9. That the answering respondent holds a valid Consent to Operate (CTO) issued by HSPCB, which remains in force until 30.09.2026, demonstrating that the facility was found compliant at the time of renewal. The answering Respondent has obtained a valid No Objection Certificate (NOC) from the Haryana Water Resource Authority (HWRA) for ground Water Extraction, which is valid until 14.02.2025, the same was also shared with the visit team along with other requested documents. The answering respondent has also received a renewed HWRA consent valid from 15.02.2025 to

14.02.2026. The respondent has also been granted authorization for the generation, collection, storage, and transportation of hazardous waste under the Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016.

- 4.10. That any adverse order based on the findings of the Joint Committee Report would have severe financial implications and cause significant operational disruptions to the answering respondent. The unit employs a large workforce, and any disruption in operations would negatively impact the livelihoods of numerous employees and their families.
- 4.11. That in view of the above, the answering respondent prays that the findings in the Inspection Report be reconsidered, as they are based on mere assumptions rather than conclusive evidence of dilution. The answering respondent submits that corrective measures are already in place, ensuring ongoing compliance with all applicable environmental laws. Further, given that the CETP's inefficiencies contribute significantly to the overall compliance status, the answering respondent cannot be unfairly categorized as non-complying without a thorough and individualized assessment of its operational processes.
- 4.12. That in light of the foregoing submissions, the answering respondent categorically denies any allegations of non-compliance and submits that the findings of the Joint Committee Report and the subsequent classification of the answering respondent as non-complying are based on assumptions rather than conclusive evidence. The answering

respondent has consistently adhered to prescribed environmental norms, holds valid statutory permissions, and has taken proactive measures to ensure compliance.

- 4.13. That in view of the discrepancies in the findings and the absence of a direct causal link between the answering respondent's operations and the alleged environmental violations, it is most respectfully prayed that the answering respondent be provided with an opportunity to cooperate with the authorities and implement any further recommendations, if necessary.
- 4.14. That the answering respondent remains committed to environmental sustainability, regulatory compliance, and responsible industrial operations and prays for a just and fair assessment of its compliance status.
5. The answering respondent further reserves its right to file additional pleadings or affidavits, if necessary, in response to any subsequent developments in the present proceedings.

FILED THROUGH:



[SIDDHARTH BATRA], [ARCHNA YADAV] [SHIVANI CHAWLA]



[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 4- M/s Brother Stretch Yarn Pvt. Ltd.

8A, Sagar Apartments, 6-Tilak Marg,

New Delhi-110001.

Mob.: 9888884445

Date: 16.05.2025

E-mail: [siddharth.batra@satramdass.com](mailto:siddharth.batra@satramdass.com)

Place: New Delhi

Phone: 011 4704 6111

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A. No. 622 of 2024

IN THE MATTER OF:

Varun Gulati

...Applicant

Versus

State of Haryana & Ors.

...Respondents

AFFIDAVIT

I, RITIK SHARMA S/o SUNIL SHARMA , aged about 36 years R/o D-23 BHAGWAN DASS NAGAR, EAST PUNJABI BAGH, NEW DELHI 110026, do hereby solemnly affirm and stat as under:

1. That I am the authorized signatory of Respondent No. 4, M/s BROTHERS STRETCH YARN PVT. LTD. , having its office at D-23 BHAGWAN DASS NAGAR, EAST PUNJABI BAGH, NEW DELHI 110026 and factory at PLOT NO 176, HSIIDC, BARHI INDUSTRIAL ESTATE, DISTT GANNAUR, SONEPAT, HARYANA-131101, in the aforesaid Original Application, I am aware of the facts and circumstances of the case in my official capacity as stated above and hence, entitled to swear this affidavit.

That the accompanying reply has been drafted by my counsel under my instructions, and I say that the statements and submissions made in the said reply are true and correct to best of my knowledge based upon the records and my belief. I pray that the said reply to be treated as part and parcel of this Affidavit and the same is not being reproduced for the sake of brevity.



3. I say that the documents / annexure produced along with the reply are true copies of its originals.

1209  
19/07/2025

Ritvik Sharma

DEPONENT

VERIFICATION:

Verified that the contents of the above affidavit are true and correct to the best of my knowledge, belief and nothing material information has been concealed therefrom. No part of it is false.

Verified at GANNAUR on this 18<sup>TH</sup> day of FEB, 2025.



Ritvik Sharma

DEPONENT

ATTESTED

*[Signature]*  
NOTARY  
Ganaur Distt. Sonapat



**HARYANA STATE POLLUTION CONTROL BOARD**  
Plot No. 1, Sector-15, Part-II, Sonapat, Ph. - 0130-2236119,  
E-mail ID: - [hspcbrosr@gmail.com](mailto:hspcbrosr@gmail.com)



No. HSPCB/SR/2025/ 2697

Dated: 2/11/25

To

M/s Brothers Stretch Pvt. Ltd.,  
Plot No. 176, HSIIDC, Barhi Industrial Estate,  
~~District~~ Gannaur, Sonapat, Haryana

**Sub: Show Cause Notice for Closure under section 33-A of Water Act, 1974, prosecution action under section 43/44 of Water Act, 1974, revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act, 1981 and imposing environmental compensation as per order dated 22.12.2021.**

Whereas, the unit was inspected on 08.08.2024 by the Joint Team of CPCB and HSPCB in reference to OA No.622/2024 titled as Varun Gulati Vs State of Haryana & Ors. pending before Hon'ble NGT, New Delhi and the unit is involved in process of Dyeing, printing, finishing having CTO valid upto 30.09.2026.

Whereas, during inspection following deficiencies have been observed which need to be complied as per condition of CTO granted to the said unit:-

1. Effluent generation & discharge are higher than fresh water consumption, indicating that fresh water consumption/effluent generation/effluent discharge logbook is not properly/correctly maintained.
2. Effluent characteristics: as per analysis report is as below:-

Parameter	PETP inlet	PETP outlet	Prescribed discharge norms	Compliance w.r.t norms
pH	6.6	8.3	6.0-9.0	With existing treatment scheme, such a high reduction in pollution parameters indicates dilution with freshwater in PETP at different stages <b>Non - compliance (Dilution)</b>
Colour	389	BDL	-	
BOD (mg/l)	785	4	500	
COD (mg/l)	1006	37	1400	
TSS (mg/l)	61	30	1500	
TDS (mg/l)	1424	820	2100	

3. Dilution observed in the PETP with fresh water.
4. Unit has not obtained NOC from Haryana Water Resource Authority (HWRA).

**Recommendation of the Team:-**

1. The unit shall conduct study on water balance through government reputed institutes.
2. The unit shall ensure that effluent not discharged without treatment.
3. The unit shall obtain valid no objection certificate from HGWA.

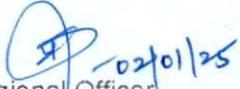
Therefore, you are hereby directed to show cause & explain within **15 days** as to why closure action may not be taken against your unit u/s 33-A Water (Prevention and Control of Pollution) Act, 1974, prosecution action under section 43/44 of Water (Prevention and Control of Pollution) Act, 1974 and revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act, 1981 besides initiation of legal action under the Acts for non-compliance of the relevant provisions of Environmental Acts/Rules/Laws.

In case you fail to reply/comply with the deficiencies mentioned above within above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as mentioned above, which will warrant closure action against your unit under relevant Acts/ Rules besides initiation of legal action under the relevant Acts/Rules without giving any further notice.

Whereas, for the above said violations you are liable to pay the Environmental Compensation in terms of the directions of Board issued letter no. HSPCB/PLG/2021/2343-2350 dated 22.12.2021 as assessed by the Board as per methodology defined therein.

Endst. No. HSPCB/SR/2025/

Dated:

 02/01/25  
Regional Officer,  
Sonepat Region.

A copy of the above is forwarded to the Chairman, HSPCB, Panchkula for information, please.

/  
Regional Officer,  
Sonepat Region.



# BROTHERS STRETCH YARN PVT. LTD.

GSTIN : 06AADCB9195M1Z3  
CIN : U17200DL2009PTC196465

Works : Plot No. 176, HSIIDC, PHASE-I  
Barhi Industrial Estate, Gannaur,  
Distt. Sonipat, Haryana-131101  
Tel. : 0130-2474888

E-mail : bsypltd@gmail.com  
contact@brothersyarn.com

To,

Regional Officer  
Haryana State Pollution Control Board,  
Sonipat Region, Sonipat.

Subject: Reply and compliance of Show Cause Notice dated 2.1.25 for closure under section 33-A of Water (Prevention and Control of Pollution) Act, 1974, prosecution under section 43/44 of Water Act, revocation of consent u/s 27 of the Water Act & u/s 21(4) of the Air Act, 1981 and imposing of environmental compensation-Reg

Dear Sir,

Kindly refer to the above said show cause notice issued vide your office letter no 2697 dt 02.01.2025 and received on 16.01.2025 on the subject cited above.

In this context, it is submitted that our unit is engaged in the process of Yarn dyeing and washing, provided with proper and adequate ETP, flow meters and maintained proper Logbooks for fresh water, trade effluent generated and treated and production data. No printing process is involved in our unit as mentioned in the above referred show cause notice. The main observation has been made on our PETP and analyses results but the said analyses report of the sample collected by joint team on 08.08.2024, was never been communicated to us. However, the para wise reply and compliance of the observations and recommendations of the committee is submitted herewith as under for your consideration;

## A. Reply/ compliance of observations

### 1. Maintenance of proper log books;

- We had installed magnetic flow meters on all required locations including water source, effluent generation and discharge and maintaining the record / Logbook for the same on regular basis, copy of which were provided to the joint team through email on 20.08.2024 and also enclosed herewith for reference as **annexure- 1**.
- With regard to effluent generation higher than the fresh water consumption, it is clarified that the data supplied by us to CPCB team in this regard through email on 20.8.24, was not scrutinized properly resulting this observation. In fact, as per data supplied by us there was no discrepancy as mentioned in the notice. Copy of said data supplied earlier for the period of May to July, 2024 is enclosed again herewith for reference as **annexure- 2** which clearly shows the average monthly consumption of water in the dyeing and washing process was 53.33 KL against which the quantity of trade effluent generated was 51.33 KL and thus was not on higher side at all. To authenticate our claim, we are also enclosing herewith the similar data for the further period from August to 27<sup>th</sup> January, 2024, copy of which is enclosed herewith for reference as **annexure- 3** which also shows the similar averaged monthly values.

Received  
HARYANA STATE POLLUTION  
CONTROL BOARD  
Plot-1, Sector-15, Part-II  
SONEPAT-131001(HR.)

# BROTHERS STRETCH YARN PVT. LTD.

IN : 06AADCB9195M1Z3  
 UIN : U17200DL2009PTC196465

Works : Plot No. 176, HSIIDC, PHASE-I  
 Barhi Industrial Estate, Gannaur,  
 Distt. Sonapat, Haryana-131101  
 Tel. : 0130-2474888

E-mail : bsypltd@gmail.com  
 contact@brothersyarn.com

## 2&3.High Reduction in pollution parameters and dilution in the PETP with fresh water

- No dilution of effluent with fresh water is done and no such arrangement as apprehended in the above referred notice, exists in our unit which is also clear from the fact that the joint team did not find any such arrangement at site in practical and did not pointed out at the time of inspection. It is pertinent to mention that during the inspection on 08-08-2024, no evidence of freshwater dilution in the ETP system was found. Therefore, the allegations in this regard are speculative and not based on factual data.
  - Data maintained by us for fresh water and effluent generation in the form of log books, also shows that no dilution is done in our unit, copy of which is enclosed herewith for reference as annexure-4.
  - Thus, the results for PETP outlet shown on lower side may be due to some sampling or testing errors as the results shown in the above referred show cause notice for PETP outlet differ from the analyses reports of our effluent analysed from time to time from HSPCB and EPA recognised laboratories, before and after the inspection conducted by joint team, copies of which are enclosed herewith for reference as annexure- 5.
  - The discrepancy in the results may be attributed to improper sample preservation and delayed analysis, which is not compliant with the Environment (Protection) Act, 1986.
  - Our facility operates a full-fledged effluent treatment plant (ETP), including an activated carbon filter, based on physio-chemical treatment, surpassing the requirements for a primary effluent treatment plant (PETP).  
 The detailed project report of the ETP installed at our facility is attached as **Annexure-6**.
  - The ETP is being operated regularly and effectively and achieving the prescribed standards as evident from the results shown in the above referred analyses reports of our effluent analysed from time to time from HSPCB and EPA recognised laboratories.
  - 4. NOC/permission from the HWRA has been obtained regularly and has also been renewed the same valid up to 14.02.2025, copy of which was also provided to the joint team through email on 20.08.2024 and same is also enclosed herewith for reference as **annexure- 7**.
- B. Reply/ compliance of recomondations**
1. We are in the process of conducting the study on water balance through government reputed institute and will be submitted shortly.
  2. We are operating our ETP regularly and effectively and achieving the prescribed standards as evident from the results shown in the above referred analyses reports

**BROTHERS STRETCH YARN PVT. LTD.**

V : 06AADCB9195M1Z3  
N : U17200DL2009PTC196465

Works : Plot No. 176, HSIIDC, PHASE-I  
Barhi Industrial Estate, Gannaur,  
Distt. Sonipat, Haryana-131101  
Tel. : 0130-2474888

E-mail : bsypltd@gmail.com  
contact@brothersyarn.com

1. of our effluent analysed from time to time from HSPCB and EPA recognised laboratories and will do the same in future also.
2. NOC/permission from the HWRA has been obtained regularly and has also been renewed the same valid up to 14.02.2025, copy of which was also provided to the joint team through email on 20.08.2024 and same is also enclosed herewith for reference as **annexure- 8.**

All above stated facts and details clearly reveal that we are not defying any norms of dilution of freshwater in PETP , maintaining the proper logbooks and obtaining of all required clearances from the concerned authorities and thus fully complying with your directions and all prescribed norms issued from time to time.

As per details submitted above, you will appreciate that our unit has implemented the measures of cleaner technology and waste minimization practices as mentioned in "Charter for Water Recycling & Pollution Prevention in Textile Industries" issued by CPCB and also complying with all directions of Board.

We request you to please not initiate any action against our unit as proposed in the above said show cause notice and request to kindly revoke and withdraw the show cause notice allowing us to continue our operations in alignment with the government's vision of facilitating business operations.

We reaffirm our commitment to adhering to environmental regulations and assure compliance with all applicable norms.

We hope the above submission is in order and look forward to your favorable consideration.

Thanking You,

Yours Faithfully,

*Ritik Shearwa*

( Authorized signatory)

For M/s BROTHERS STRETCH YARN PVT.LTD.

PLOT NO.176 ,HSIIDC, PHASE-1 BARHI INDUSTRIAL  
ESTATE GANNAUR, SONIPAT-131101

DATE: 30.01.2025

---

**76 ETP REPORT**

message

---

From: Brothers 176 Factory <bsypltd176@gmail.com>  
To: "hspcbrosr@gmail.com" <hspcbrosr@gmail.com>

Thu, Jan 30, 2025 at 5:31 P

---

 **ETP REPORT.pdf**  
11139K

BOREWELL DETAILS IN KLD						
MONTH	Reading From	Reading To	Monthly Consumption From Borewell(KLD)	Average Per Day Water Used In Production(In KLD)	Average Per Day TE Discharge(In KLD)	Average Production Per Day(Kgs)
May	29713	31051	1338	54	51	1262
June	31051	32372	1321	53	51	1245
July	32372	33876	1504	53	52	

BROTHERS STRETCH YARN PVT. LTD.  
 PLOT NO. 176, HSIIDC, PHASE-I  
 BARI INDUSTRIAL ESTATE  
 GANAU, SONIPAT, HARYANA - 131101

## LOG BOOK OF BOREWELL

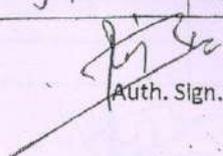
BROTHERS STRETCH YARN PVT. LTD.  
PLOT NO. 176, HSIIDC, PHASE-I  
BARHI INDUSTRIAL ESTATE  
SONIPAT, HARYANA - 131101

Name & Address of Unit Brothers stretch yarn Plot No. 176 HSIIDC  
Barhi Common Distt Sonipat - Month July 2024

Date	Flow Meter Reading		Total Consumption In KLD	Signature
	Initial KLD	Final KLD		
1.7.2024	32372	32428	56	Mohy
2.7.2024	32428	32483	55	Mohy
3.7.2024	32483	32539	56	Mohy
4.7.2024	32539	32595	56	Mohy
5.7.2024	32595	32648	53	Mohy
6.7.2024	32648	32708	60	Mohy
7.7.2024	—	—	—	—
8.7.2024	32708	32765	57	Mohy
9.7.2024	32765	32820	55	Mohy
10.7.2024	32820	32877	57	Mohy
11.7.2024	32877	32933	56	Mohy
12.7.2024	32933	32987	54	Mohy
13.7.2024	32987	33042	55	Mohy
14.7.2024	—	—	—	—
15.7.2024	33042	33093	51	Mohy
16.7.2024	33093	33152	59	Mohy
17.7.2024	33152	33207	55	Mohy
18.7.2024	33207	33266	59	Mohy
19.7.2024	33266	33323	57	Mohy
20.7.2024	33323	33368	45	Mohy
21.7.2024	33368	33400	32	Mohy
22.7.2024	33400	33436	36	Mohy
23.7.2024	33436	33473	37	Mohy
24.7.2024	33473	33524	51	Mohy
25.7.2024	33524	33578	54	Mohy
26.7.2024	33578	33644	66	Mohy
27.7.2024	33644	33709	65	Mohy
28.7.2024	—	—	—	—
29.7.2024	33709	33765	56	Mohy
30.7.2024	33765	33822	57	Mohy
31.7.2024	33822	33876	54	Mohy

Place : Sonipat

BOREWELL OPERATOR


  
Auth. Sign.

BROTHERS STRETCH YARN PVT. LTD.  
 PLOT NO. 176, HSIIDC, PHASE-I  
 BARI INDUSTRIAL ESTATE  
 GANNAUR, SONIPAT, HARYANA - 131101

## LOG BOOK OF BOREWELL

Name & Address of Unit Brothers Stretch Yarn Plot No 176 HSIIDC Barhi  
Gannaur Dist Sonipat - Month June 2024

Date	Flow Meter Reading		Total Consumption MLD	Signature
	Initial	Final		
1.6.2024	31051	31104	53	Mohy
2.6.2024	—	—	—	—
3.6.2024	31104	31156	52	Mohy
4.6.2024	31156	31213	57	Mohy
5.6.2024	31213	31268	55	Mohy
6.6.2024	31268	31322	54	Mohy
7.6.2024	31322	31382	60	Mohy
8.6.2024	31382	31437	55	Mohy
9.6.2024	—	—	—	—
10.6.2024	31437	31492	55	Mohy
11.6.2024	31492	31541	49	Mohy
12.6.2024	31541	31598	57	Mohy
13.6.2024	31598	31652	54	Mohy
14.6.2024	31652	31706	54	Mohy
15.6.2024	31706	31762	56	Mohy
16.6.2024	—	—	—	—
17.6.2024	31762	31816	54	Mohy
18.6.2024	31816	31867	51	Mohy
19.6.2024	31867	31920	53	Mohy
20.6.2024	31920	31975	55	Mohy
21.6.2024	31975	32032	57	Mohy
22.6.2024	32032	32075	43	Mohy
23.6.2024	—	—	—	—
24.6.2024	32075	32129	54	Mohy
25.6.2024	32129	32185	56	Mohy
26.6.2024	32185	32239	54	Mohy
27.6.2024	32239	32296	57	Mohy
28.6.2024	32296	32346	50	Mohy
29.6.2024	32346	32372	26	Mohy
30.6.2024	—	—	—	—

Place : Sonipat

BOREWELL OPERATOR

*[Signature]*

*[Signature]*  
Auth. Sign.

## LOG BOOK OF BOREWELL

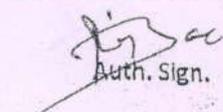
BROTHERS STRETCH YARN PVT. LTD.  
PLOT NO. 176, HSIIDC, PHASE-I  
BARHI INDUSTRIAL ESTATE  
GALIAUR, SONIPAT, HARYANA - 131101

Name & Address of Unit Brothers stretch yarn Plot No 176 HSIIDC  
Barhi Gannow Distt Sonipat Month May 2024

Date	Flow Meter Reading		Total Consumption INCLD	Signature
	Initial	Final		
1.5.2024	29713	29767	54	Mohy
2.5.2024	29767	29820	53	Mohy
3.5.2024	29820	29876	56	Mohy
4.5.2024	29876	29927	51	Mohy
5.5.2024	—	—	—	—
6.5.2024	29927	29981	54	Mohy
7.5.2024	29981	30033	52	Mohy
8.5.2024	30033	30088	55	Mohy
9.5.2024	30088	30139	51	Mohy
10.5.2024	30139	30194	55	Mohy
11.5.2024	—	—	—	—
12.5.2024	—	—	—	—
13.5.2024	30194	30233	39	Mohy
14.5.2024	30233	30285	52	Mohy
15.5.2024	30285	30348	60	Mohy
16.5.2024	30348	30402	54	Mohy
17.5.2024	30402	30458	56	Mohy
18.5.2024	30458	30517	59	Mohy
19.5.2024	—	—	—	—
20.5.2024	30517	30543	26	Mohy
21.5.2024	30543	30602	59	Mohy
22.5.2024	30602	30660	58	Mohy
23.5.2024	30660	30717	57	Mohy
24.5.2024	30717	30772	55	Mohy
25.5.2024	—	—	—	—
26.5.2024	—	—	—	—
27.5.2024	30772	30832	60	Mohy
28.5.2024	30832	30885	53	Mohy
29.5.2024	30885	30938	53	Mohy
30.5.2024	30938	30997	59	Mohy
31.5.2024	30997	31051	54	Mohy

Place : Sonipat

BOREWELL OPERATOR



  
Auth. Sign.

Name & Address of Unit

Brothers stretch yarn Plot No 176 HSIIDC Roakhi  
Ganmaur Dist Sonapat

Month July 2024

DATE	INLET FLOW METER		OUTLET FLOW METER READING(KI)		Treated Effluent %	pH Meter Reading at outlet	Chemical Consumption	Consumption	Energy Meter		Sludge (in Kg)	Signature	
	Initial	Final	Initial	Final					Initial	Final			Consumption
07.07.24	26936	26990	14645	14752	53	8.0	10kg	100%	905911	909617	1206	4.5kg	Manu
27.07.24	26990	27043	14699	14752	53	8.1	10kg	100%	909617	911481	1000	4.5kg	Manu
30.07.24	27043	27097	14752	14806	54	8.2	10kg	100%	911481	912344	869	3.5kg	Manu
01.08.24	27097	27151	14806	14911	54	8.2	10kg	100%	912344	913502	863	4.5kg	Manu
04.08.24	27151	27202	14860	14911	51	8.1	10kg	100%	913502	914861	1153	4.5kg	Manu
07.08.24	27202	27260	14911	14969	58	8.4	10kg	100%	914861	916051	1359	4.5kg	Manu
10.08.24	27260	27315	14919	15024	55	8.3	10kg	100%	916051	917110	1190	3.5kg	Manu
13.08.24	27315	27368	15024	15077	53	8.1	10kg	100%	917110	918133	1059	3.5kg	Manu
16.08.24	27368	27423	15077	15132	55	8.0	10kg	100%	918133	919093	1023	3.5kg	Manu
19.08.24	27423	27477	15132	15181	54	8.3	10kg	100%	919093	919953	960	4.5kg	Manu
22.08.24	27477	27529	15186	15238	52	8.2	10kg	100%	919953	920822	660	3.5kg	Manu
25.08.24	27529	27582	15238	15291	53	8.0	10kg	100%	920822	921848	1069	3.5kg	Manu
28.08.24	27582	27631	15291	15340	49	8.8	10kg	100%	921848	922917	1026	4.5kg	Manu
31.08.24	27631	27688	15340	15397	57	8.1	10kg	100%	922917	923984	1069	4.5kg	Manu
03.09.24	27688	27741	15397	15450	53	8.0	10kg	100%	923984	925043	1067	4.5kg	Manu
06.09.24	27741	27798	15450	15507	57	8.4	10kg	100%	925043	925983	720	3.5kg	Manu
09.09.24	27798	27853	15507	15562	55	8.1	10kg	100%	925983	926953	776	3.5kg	Manu
12.09.24	27853	27908	15562	15605	43	8.1	10kg	100%	926953	927866	500	2.5kg	Manu
15.09.24	27908	27960	15605	15635	30	8.3	10kg	100%	927866	92856	170	2.5kg	Manu
18.09.24	27960	27995	15635	15669	34	8.1	10kg	100%	92856	92912	390	3.5kg	Manu
21.09.24	27995	28044	15669	15704	35	8.0	10kg	100%	92912	92986	523	3.5kg	Manu
24.09.24	28044	28096	15704	15753	49	8.3	10kg	100%	92986	93085	800	3.5kg	Manu
27.09.24	28096	28160	15753	15805	52	8.1	10kg	100%	93085	93186	790	3.5kg	Manu
30.09.24	28160	28220	15805	15869	64	8.4	10kg	100%	93186	93297	1056	4.5kg	Manu
03.10.24	28220	28277	15869	15932	63	8.3	10kg	100%	93297	93385	1593	5.5kg	Manu
06.10.24	28277	28332	15932	15986	54	8.1	10kg	100%	93385	93462	800	4.5kg	Manu
09.10.24	28332	28384	16041	16093	55	8.0	10kg	100%	93462	93553	1059	4.5kg	Manu
12.10.24	28384	28432	16093	16145	62	8.3	10kg	100%	93553	93645	1289	4.5kg	Manu

ETP OPERATOR

Address Sign.

BROTHERS STRETCH YARN PVT. LTD.  
PLOT NO. 176, HSIIDC, PHASE-I  
BARHI INDUSTRIAL ESTATE  
GANMAUR, SONIPAT, HARYANA - 131101

BROTHERS STRETCH YARN PVT. LTD.  
PLOT NO. 176, HSIIDC, PHASE-I  
BARHI INDUSTRIAL ESTATE  
GANMAUR, SONIPAT, HARYANA - 131101

Name & Address of Unit

*Brothers Stretch Yarn Plot No 176 HSIDC Gurgaon*

Month June 2024

LOG BOOK OF EFFLUENT TREATMENT PLANT

DATE	INLET FLOW METER		OUTLET FLOW METER		Treated Effluent (MLD)	pH Meter Reading at outlet	Chemical Name	Consumption	Electricity	Energy Meter		Sludge (in Kg)	Signature	
	Initial	Final	Initial	Final						Initial	Final			Consumption
1.6.2024	25666	25717	13395	13426	51	8.4	1014	514	100.3	879693	881182	1489	U.S.K	Tomy
2.6.2024	—	—	—	—	—	—	—	—	—	—	—	—	—	—
3.6.2024	25717	25767	13426	13476	50	8.3	1014	514	100.3	881182	882588	1156	U.S.K	Tomy
4.6.2024	25767	25822	13476	13531	53	8.1	1014	514	100.3	882588	883985	1369	U.S.K	Tomy
5.6.2024	25822	25875	13531	13584	53	8.1	1014	514	100.3	883985	885382	1278	U.S.K	Tomy
6.6.2024	25875	25927	13584	13636	52	8.0	1014	514	100.3	885382	886789	1178	U.S.K	Tomy
7.6.2024	25927	25985	13636	13694	53	8.0	1014	514	100.3	886789	887999	1251	U.S.K	Tomy
8.6.2024	25985	26038	13694	13747	53	8.0	1014	514	100.3	887999	889088	1589	U.S.K	Tomy
9.6.2024	26038	26091	13747	13800	53	8.0	1014	514	100.3	889088	890577	1569	U.S.K	Tomy
10.6.2024	26091	26108	13800	13847	47	8.1	1014	514	100.3	890577	892113	1456	U.S.K	Tomy
11.6.2024	26108	26138	13847	13902	55	8.0	1014	514	100.3	892113	893582	1269	U.S.K	Tomy
12.6.2024	26138	26193	13902	13954	52	8.3	1014	514	100.3	893582	894618	1236	U.S.K	Tomy
13.6.2024	26193	26245	13954	14005	51	8.4	1014	514	100.3	894618	895754	1136	U.S.K	Tomy
14.6.2024	26245	26296	14005	14059	54	8.0	1014	514	100.3	895754	896870	1256	U.S.K	Tomy
15.6.2024	26296	26350	14059	14111	52	8.4	1014	514	100.3	896870	898279	1269	U.S.K	Tomy
16.6.2024	26350	26402	14111	14160	49	8.3	1014	514	100.3	898279	899678	999	U.S.K	Tomy
17.6.2024	26402	26451	14160	14211	51	8.1	1014	514	100.3	899678	901114	1036	U.S.K	Tomy
18.6.2024	26451	26502	14211	14264	53	8.3	1014	514	100.3	901114	902403	1289	U.S.K	Tomy
19.6.2024	26502	26555	14264	14319	55	8.1	1014	514	100.3	902403	903703	1000	U.S.K	Tomy
20.6.2024	26555	26610	14319	14360	41	8.0	1014	514	100.3	903703	905293	800	U.S.K	Tomy
21.6.2024	26610	26651	14360	14412	52	8.4	1014	514	100.3	905293	906458	863	U.S.K	Tomy
22.6.2024	26651	26703	14412	14466	54	8.0	1014	514	100.3	906458	907576	920	U.S.K	Tomy
23.6.2024	26703	26757	14466	14518	52	8.0	1014	514	100.3	907576	908685	850	U.S.K	Tomy
24.6.2024	26757	26809	14518	14573	55	8.1	1014	514	100.3	908685	909721	759	U.S.K	Tomy
25.6.2024	26809	26864	14573	14621	48	8.3	1014	514	100.3	909721	910752	836	U.S.K	Tomy
26.6.2024	26864	26912	14621	14645	24	8.0	1014	514	100.3	910752	911811	890	U.S.K	Tomy

ETP OPERATOR

*[Signature]*  
 BROTHERS STRETCH YARN PVT. LTD.  
 PLOT NO. 176, HSIDC, PHASE-I  
 BARHI INDUSTRIAL ESTATE  
 Gurgaon, SONIRPAT, HARYANA - 131101

Name & Address of Unit

Ganmaur Dist. Sample  
 Panchhori stretch Yarn Plot No 176 HSIIDC Bahau

LOG BOOK OF EFFLUENT TREATMENT PLANT  
 Month May 2024

DATE	INLET FLOW METER		OUTLET FLOW METER READINGS		Treated Effluent (ML)	pH Meter Reading at outlet	Chemical	Consumption		Energy Meter		Sludge (in Kg)	Signature	
	Initial	Final	Initial	Final				Alum	Electrolyt	Initial	Final			Consumption
5.5.2024	24337	24431	12088	12140	52	8.1	10Kg	5Kg	100%	8473	8488	1456	4.5Kg	Hohy
25.2024	24431	24481	12140	12190	50	8.4	9Kg	4Kg	80%	8488	8498	960	3.5Kg	Hohy
3.5.2024	24481	24535	12190	12244	54	8.1	9Kg	5Kg	100%	8498	8507	921	3.5Kg	Hohy
4.5.2024	24535	24584	12244	12293	49	8.4	8Kg	4Kg	80%	8507	8520	1289	5.5Kg	Hohy
5.5.2024	24584	24636	12293	12345	52	7.5	9Kg	4Kg	100%	8520	8536	1369	4.5Kg	Hohy
6.5.2024	24636	24687	12345	12395	50	8.2	10Kg	5Kg	100%	8536	8544	1056	4.5Kg	Hohy
7.5.2024	24687	24738	12395	12448	53	8.5	10Kg	5Kg	100%	8544	8551	720	4.5Kg	Hohy
8.5.2024	24738	24789	12448	12497	49	8.1	8Kg	4Kg	90%	8551	8560	840	4.5Kg	Hohy
9.5.2024	24789	24841	12497	12550	53	8.1	10Kg	5Kg	100%	8560	8573	780	4.5Kg	Hohy
10.5.2024	24841	24891	12550	12587	37	8.1	9Kg	4Kg	80%	8573	8575	1023	3.5Kg	Hohy
11.5.2024	24891	24939	12587	12640	53	8.3	8Kg	5Kg	90%	8575	8590	1289	4.5Kg	Hohy
12.5.2024	24939	24989	12640	12698	58	8.1	10Kg	5Kg	100%	8590	8601	1256	4.5Kg	Hohy
13.5.2024	24989	25041	12698	12750	52	8.3	10Kg	5Kg	100%	8601	8615	1203	3.5Kg	Hohy
14.5.2024	25041	25095	12750	12804	54	8.3	9Kg	5Kg	100%	8615	8624	1000	4.5Kg	Hohy
15.5.2024	25095	25152	12804	12861	57	8.1	10Kg	5Kg	100%	8624	8636	1256	4.5Kg	Hohy
16.5.2024	25152	25176	12861	12885	24	8.3	6Kg	3Kg	50%	8636	8645	750	2.5Kg	Hohy
17.5.2024	25176	25233	12885	12942	57	8.4	10Kg	5Kg	100%	8645	8669	1589	4.5Kg	Hohy
18.5.2024	25233	25289	12942	12998	56	8.4	10Kg	5Kg	110%	8669	8675	1833	4.5Kg	Hohy
19.5.2024	25289	25344	12998	13053	55	8.4	9Kg	4Kg	90%	8675	8693	1589	4.5Kg	Hohy
20.5.2024	25344	25397	13053	13106	53	8.1	10Kg	5Kg	100%	8693	8712	1869	4.5Kg	Hohy
21.5.2024	25397	25455	13106	13164	58	8.4	10Kg	5Kg	100%	8712	8729	1785	4.5Kg	Hohy
22.5.2024	25455	25506	13164	13215	51	8.00	10Kg	6Kg	100%	8729	8748	1856	4.5Kg	Hohy
23.5.2024	25506	25557	13215	13266	51	8.3	10Kg	5Kg	100%	8748	8764	1823	4.5Kg	Hohy
24.5.2024	25557	25614	13266	13323	57	8.1	10Kg	5Kg	100%	8764	8782	1563	4.5Kg	Hohy
25.5.2024	25614	25666	13323	13375	52	8.4	10Kg	5Kg	100%	8782	8796	1456	4.5Kg	Hohy

ETP OPERATOR

Auth. Sign  
 BROTHERS STRETCH YARN PVT. LTD.  
 PLOT NO. 176, HSIIDC, PHASE-I  
 BARI INDUSTRIAL ESTATE  
 GANMAUR, SONIPAT, HARYANA - 131101

BROTHERS STRETCH YARN PVT. LTD.  
PLOT NO. 176, HSIIDC, PHASE-I  
BARHI INDUSTRIAL ESTATE,  
GURGAUR, SONIPAT, HARYANA - 121001

## LOG BOOK OF APCM

Name & Address of Unit Brothers stretch yarn Plot No 176 HSIIDC Barhi  
Gurgaon Dist Sonipat - Month July 2024

Date	Energy Meter Reading		Total Energy Consumption	Signature
	Initial	Final		
1.7.2024	180506	181375	869	Mohy
2.7.2024	181375	182145	770	Mohy
3.7.2024	182145	183035	890	Mohy
4.7.2024	183035	183831	796	Mohy
5.7.2024	183831	184620	789	Mohy
6.7.2024	184620	185493	873	Mohy
7.7.2024	—	—	—	—
8.7.2024	185493	186483	990	Mohy
9.7.2024	186483	187482	999	Mohy
10.7.2024	187482	188605	1123	Mohy
11.7.2024	188605	189585	980	Mohy
12.7.2024	189585	190335	750	Mohy
13.7.2024	190335	191174	839	Mohy
14.7.2024	—	—	—	—
15.7.2024	191174	192164	990	Mohy
16.7.2024	192164	193133	969	Mohy
17.7.2024	193133	194104	971	Mohy
18.7.2024	194104	194860	756	Mohy
19.7.2024	194860	195640	780	Mohy
20.7.2024	195640	195940	300	Mohy
21.7.2024	195940	196250	310	Mohy
22.7.2024	196250	196609	359	Mohy
23.7.2024	196609	197065	456	Mohy
24.7.2024	197065	197821	756	Mohy
25.7.2024	197821	198711	890	Mohy
26.7.2024	198711	199610	899	Mohy
27.7.2024	199610	200800	1190	Mohy
28.7.2024	—	—	—	—
29.7.2024	200800	201599	799	Mohy
30.7.2024	201599	202165	566	Mohy
31.7.2024	202165	202715	550	Mohy

Place : Sonipat

APCM OPERATOR

Auth. Sign.

BROTHERS STRETCH YARN UNIT  
 PLOT NO. 176, MSJBC  
 BARHI INDUSTRIAL  
 SAUR, SONIPAT

**LOG BOOK OF APCM**

Name & Address of Unit: Brothers stretch yarn plot No 176 MSJBC Barhi  
Ganvaur Dohit Sonipat Month June 2024

Date	Energy Meter Reading		Total Energy Consumption	Signature
	Initial	Final		
1.6.2024	164898	165488	590	Mony
2.6.2024	—	—	—	—
3.6.2024	165488	165988	500	Mony
4.6.2024	165988	166557	569	Mony
5.6.2024	166557	167050	493	Mony
6.6.2024	167050	167486	436	Mony
7.6.2024	167486	167942	456	Mony
8.6.2024	167942	168511	569	Mony
9.6.2024	—	—	—	—
10.6.2024	168511	169201	690	Mony
11.6.2024	169201	169788	587	Mony
12.6.2024	169788	170481	693	Mony
13.6.2024	170481	171004	523	Mony
14.6.2024	171004	171594	590	Mony
15.6.2024	171594	172284	690	Mony
16.6.2024	—	—	—	—
17.6.2024	172284	172980	696	Mony
18.6.2024	172980	173612	632	Mony
19.6.2024	173612	174283	671	Mony
20.6.2024	174283	174935	652	Mony
21.6.2024	174935	175525	590	Mony
22.6.2024	175525	176163	638	Mony
23.6.2024	—	—	—	—
24.6.2024	176163	176821	658	Mony
25.6.2024	176821	177513	692	Mony
26.6.2024	177513	178210	697	Mony
27.6.2024	178210	179020	810	Mony
28.6.2024	179020	179816	796	Mony
29.6.2024	179816	180506	690	Mony
30.6.2024	—	—	—	—

Place : Sonipat

APCM OPERATOR

Auth. Sign.

BROTHERS STRETCH MARK PVT. LTD.  
PLOT NO. 76, HSIIDC  
BARKHANA DISTRICT  
GANAUR SONIPAT

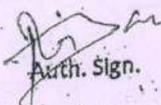
## LOG BOOK OF APCM

Name & Address of Unit Brothers stretch mark plot No. 76 HSIIDC  
Barkhi Ganhaur Distt Sonipat Month May 2024

Date	Energy Meter Reading		Total Energy Consumption	Signature
	Initial	Final		
1.5.2024	150821	151481	660	Mohy
2.5.2024	151481	152071	590	Mohy
3.5.2024	152071	152764	693	Mohy
4.5.2024	152764	153581	817	Mohy
5.5.2024	—	—	—	—
6.5.2024	153587	154090	503	Mohy
7.5.2024	154090	154530	440	Mohy
8.5.2024	154530	155120	590	Mohy
9.5.2024	155120	155678	558	Mohy
10.5.2024	155678	156268	590	Mohy
11.5.2024	—	—	—	—
12.5.2024	—	—	—	—
13.5.2024	156268	156928	660	Mohy
14.5.2024	156928	157384	456	Mohy
15.5.2024	157384	157714	330	Mohy
16.5.2024	157714	158064	350	Mohy
17.5.2024	158064	158445	381	Mohy
18.5.2024	158445	159559	690	Mohy
19.5.2024	—	—	—	—
20.5.2024	159559	159889	330	Mohy
21.5.2024	159889	160258	369	Mohy
22.5.2024	160258	160748	490	Mohy
23.5.2024	160748	161171	423	Mohy
24.5.2024	161171	162001	830	Mohy
25.5.2024	—	—	—	—
26.5.2024	—	—	—	—
27.5.2024	162001	162766	765	Mohy
28.5.2024	162766	163489	723	Mohy
29.5.2024	163489	163979	490	Mohy
30.5.2024	163979	164402	423	Mohy
31.5.2024	164402	164898	496	Mohy

Place: Sonipat

APCM OPERATOR

  
Auth. Sign.

BOREWELL DETAILS IN KLD						
MONTH	Reading From	Reading To	Monthly Consumption From Borewell(in KLD)	Average Per Day Water Used In Production(in KLD)	Average Per Day TE Discharge(in KLD)	Average Production Per Day(Kgs)
August	33876	35342	1466	56	54	1281
September	35342	36430	1088	54	52	1179
October	36430	37813	1383	60	58	1275
November	37813	39262	1449	58	56	1273
December	39262	40789	1527	59	57	1265
January(till 27.01.2025)	40789	42052	1263	57	55	1254

BROTHERS STRETCH YARN PVT. LTD.  
 PLOT NO. 176, HSIDC, PHASE-I  
 BARRHINDUSTRIAL ESTATE  
 GANNAUR, SONIPAT, HARYANA - 131101

*[Signature]*

**LOG BOOK OF BOREWELL**

BROTHERS STRETCH YARN PVT. LTD.  
 176, HSIIDC, PHASE-I  
 INDUSTRIAL ESTATE  
 SHIPAT, HARYANA - 131101

Name &amp; Address of Unit

Brothers stretch yarn Plot No 176 HSIIDC  
 Bashi Ganhoul Disit Sonipat

Month January 2025

Date	Flow Meter Reading		Total Consumption in KLD	Signature
	Initial	Final		
1.1.2025	—	—	in KLD	—
2.1.2025	40789	40850	61	Mony
3.1.2025	40850	40907	57	Mony
4.1.2025	40907	40962	55	Mony
5.1.2025	—	—	—	—
6.1.2025	40962	41024	62	Mony
7.1.2025	41024	41080	56	Mony
8.1.2025	41080	41138	58	Mony
9.1.2025	41138	41194	56	Mony
10.1.2025	41194	41259	65	Mony
11.1.2025	41259	41317	58	Mony
12.1.2025	—	—	—	—
13.1.2025	41317	41371	54	Mony
14.1.2025	41371	41429	58	Mony
15.1.2025	41429	41485	56	Mony
16.1.2025	41485	41533	48	Mony
17.1.2025	41533	41593	60	Mony
18.1.2025	41593	41651	58	Mony
19.1.2025	—	—	—	—
20.1.2025	41651	41707	56	Mony
21.1.2025	41707	41765	58	Mony
22.1.2025	41765	41818	53	Mony
23.1.2025	41818	41874	56	Mony
24.1.2025	41874	41933	59	Mony
25.1.2025	41933	41998	65	Mony
26.1.2025	—	—	—	—
27.1.2025	41998	42052	54	Mony
28.1.2025	42052	42112	60	Mony
29.1.2025	42112			

BOREWELL OPERATOR

Auth. Sign.

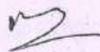
**LOG BOOK OF BOREWELL**

Name & Address of Unit Brothers Stretch Yarn Plot NO176 HSIIDC  
Barhi Gajaur Dist Sonipat Month December 2024

Date	Flow Meter Reading		Total Consumption in KLD	Signature
	Initial	Final		
1.12.2024	—	—	in KLD	— S
2.12.2024	39262	39323	61	Mony
3.12.2024	39323	39380	57	Mony
4.12.2024	39380	39443	63	Mony
5.12.2024	39443	39501	58	Mony
6.12.2024	39501	39554	53	Mony
7.12.2024	39554	39609	55	Mony
8.12.2024	—	—	—	— S
9.12.2024	39609	39668	59	Mony
10.12.2024	39668	39724	56	Mony
11.12.2024	39724	39784	60	Mony
12.12.2024	39784	39838	54	Mony
13.12.2024	39838	39897	59	Mony
14.12.2024	39897	39961	64	Mony
15.12.2024	—	—	—	— S
16.12.2024	39961	40026	65	Mony
17.12.2024	40026	40083	57	Mony
18.12.2024	40083	40138	55	Mony
19.12.2024	40138	40200	62	Mony
20.12.2024	40200	40258	58	Mony
21.12.2024	40258	40321	63	Mony
22.12.2024	—	—	—	—
23.12.2024	40321	40378	57	Mony
24.12.2024	40378	40438	60	Mony
25.12.2024	40438	40493	55	Mony
26.12.2024	40493	40551	58	Mony
27.12.2024	40551	40615	64	Mony
28.12.2024	40615	40676	61	Mony
29.12.2024	—	—	—	—
30.12.2024	40676	40734	58	Mony
31.12.2024	40734	40789	55	Mony

Place: Sonipat

BOREWELL OPERATOR



Auth. Sign  
 BROTHERS STRETCH YARN PVT. LTD.  
 PLOT NO. 176, HSIIDC, PHASE-I  
 BARHI INDUSTRIAL ESTATE  
 GAJOUR, SONIPAT, HARYANA - 131101

## LOG BOOK OF BOREWELL

Name & Address of Unit Brothers stretch yarn Plot No176 HSIDC  
Gurgaon Dist Sonapat Month November 2024

Date	Flow Meter Reading		Total Consumption	Signature
	Initial	Final		
1.11.2024	—	—	in kld	—
2.11.2024	37813	37861	48	Mony
3.11.2024	—	—	—	—
4.11.2024	37861	37932	71	Mony
5.11.2024	37932	37988	56	Mony
6.11.2024	37988	38047	59	Mony
7.11.2024	38047	38102	55	Mony
8.11.2024	38102	38162	60	Mony
9.11.2024	38162	38224	62	Mony
10.11.2024	—	—	—	—
11.11.2024	38224	38285	61	Mony
12.11.2024	38285	38347	62	Mony
13.11.2024	38347	38405	58	Mony
14.11.2024	38405	38460	55	Mony
15.11.2024	38460	38519	59	Mony
16.11.2024	38519	38578	59	—
17.11.2024	—	—	—	—
18.11.2024	38578	38630	52	Mony
19.11.2024	38630	38687	57	Mony
20.11.2024	38687	38742	55	Mony
21.11.2024	38742	38801	59	Mony
22.11.2024	38801	38854	53	Mony
23.11.2024	38854	38912	58	Mony
24.11.2024	—	—	—	—
25.11.2024	38912	38967	55	Mony
26.11.2024	38967	39025	58	Mony
27.11.2024	39025	39085	60	Mony
28.11.2024	39085	39140	55	Mony
29.11.2024	39140	39204	64	Mony
30.11.2024	39204	39262	58	Mony

Place : Sonapat

BOREWELL OPERATOR



BROTHERS STRETCH YARN PVT. LTD.  
 PLOT NO. 176, HSIDC, Auth. Signer  
 BARHI INDUSTRIAL ESTATE  
 GURGAON, SONPAT, HARYANA - 131102

BROTHERS STRETCH YARN PVT. LTD.  
 PLOT NO. 176, HSIIDC, PHASE-I  
 BARHI INDUSTRIAL ESTATE  
 GANAU, SONIPAT, HARYANA - 131101

### LOG BOOK OF BOREWELL

Name & Address of Unit Brothers stretch yarn Plot No 176 HSIIDC  
Barhi Ganhour Dist Sonipat - Month October 2024

Date	Flow Meter Reading		Total Consumption	Signature
	Initial	Final		
1.10.2024	36430	36492	62	Mohy
2.10.2024	—	—	—	—
3.10.2024	36492	36553	61	Mohy
4.10.2024	36553	36611	58	Mohy
5.10.2024	—	—	—	—
6.10.2024	—	—	—	—
7.10.2024	36611	36674	63	Mohy
8.10.2024	36674	36733	59	Mohy
9.10.2024	36733	36798	65	Mohy
10.10.2024	36798	36854	56	Mohy
11.10.2024	36854	36914	60	Mohy
12.10.2024	—	—	—	—
13.10.2024	—	—	—	—
14.10.2024	36914	36976	62	Mohy
15.10.2024	36976	37025	49	Mohy
16.10.2024	37025	37088	63	Mohy
17.10.2024	37088	37146	58	Mohy
18.10.2024	37146	37211	65	Mohy
19.10.2024	37211	37271	60	Mohy
20.10.2024	—	—	—	—
21.10.2024	37271	37335	64	Mohy
22.10.2024	37335	37393	58	Mohy
23.10.2024	37393	37453	60	Mohy
24.10.2024	37453	37513	60	Mohy
25.10.2024	37513	37570	57	Mohy
26.10.2024	37570	37636	66	Mohy
27.10.2024	—	—	—	—
28.10.2024	37636	37695	59	Mohy
29.10.2024	37695	37750	55	Mohy
30.10.2024	37750	37813	63	Mohy
31.10.2024	—	—	—	—

Place: Sonipat

BOREWELL OPERATOR



Auth. Sign.

BROTHERS STRETCH YARN PVT. LTD.  
 PLOT NO. 176, HSIIDC, PHASE-I  
 BARHI INDUSTRIAL ESTATE  
 GANAU, SONIPAT, HARYANA - 131101

BROTHERS STRETCH YARN PVT. LTD.  
PLOT NO. 176  
BAER  
GURGAON, HARYANA - 122001

### LOG BOOK OF BOREWELL

Name & Address of Unit Brothers stretch yarn Plot No 176 HSIIDC  
Barhi Gannour Dist Sonapat Month September 2024

Date	Flow Meter Reading		Total Consumption — in klt	Signature
	Initial	Final		
1.9.2024	—	—	—	—
2.9.2024	35342	35356	14	Mony
3.9.2024	35356	35383	27	Mony
4.9.2024	35383	35442	59	Mony
5.9.2024	35442	35498	56	Mony
6.9.2024	35498	35556	58	Mony
7.9.2024	35556	35616	60	Mony
8.9.2024	—	—	—	—
9.9.2024	35616	35674	58	Mony
10.9.2024	35674	35729	55	Mony
11.9.2024	35729	35782	53	Mony
12.9.2024	35782	35841	59	Mony
13.9.2024	35841	35895	54	Mony
14.9.2024	35895	35954	59	Mony
15.9.2024	—	—	—	—
16.9.2024	35954	35991	37	Mony
17.9.2024	—	—	—	—
18.9.2024	—	—	—	—
19.9.2024	—	—	—	—
20.9.2024	—	—	—	—
21.9.2024	—	—	—	—
22.9.2024	—	—	—	—
23.9.2024	35991	36039	48	Mony
24.9.2024	36039	36105	66	Mony
25.9.2024	36105	36169	64	Mony
26.9.2024	36169	36238	69	Mony
27.9.2024	36238	36302	64	Mony
28.9.2024	36302	36363	61	Mony
29.9.2024	—	—	—	—
30.9.2024	36363	36430	67	Mony

Place: Sonapat

BOREWELL OPERATOR

*[Signature]*

Auth. Sign.

*[Signature]*

BROTHERS STRETCH YARN PVT. LTD.  
PLOT NO. 176, HSIIDC, PHASE-I  
INDUSTRIAL ESTATE  
GANNOUR, SONIPAT, HARYANA - 131101

BROTHERS STRETCH YARN PVT. LTD.  
PLOT NO. 176, HSIIDC, PHASE-I  
BARHI INDUSTRIAL ESTATE  
GANAUR, SONPAT, DIST. SONPAT

## LOG BOOK OF BOREWELL

Name & Address of Unit Brothers stretch yarn Plot No 176 HSIIDC Barhi  
Ganhour : Dist Sonpat Month August 2024

Date	Flow Meter Reading		Total Consumption m <sup>3</sup> /day	Signature
	Initial	Final		
1.8.2024	33876	33924	48	Mohy
2.8.2024	33924	33982	58	Mohy
3.8.2024	33982	34041	59	Mohy
4.8.2024	—	—	—	—
5.8.2024	34041	34095	54	Mohy
6.8.2024	34095	34154	59	Mohy
7.8.2024	34154	34210	56	Mohy
8.8.2024	34210	34270	60	Mohy
9.8.2024	34270	34325	55	Mohy
10.8.2024	34325	34398	73	Mohy
11.8.2024	—	—	—	—
12.8.2024	34398	34454	56	Mohy
13.8.2024	34454	34512	58	Mohy
14.8.2024	34512	34571	59	Mohy
15.8.2024	—	—	—	—
16.8.2024	34571	34631	60	Mohy
17.8.2024	34631	34701	70	Mohy
18.8.2024	—	—	—	—
19.8.2024	34701	34752	51	Mohy
20.8.2024	34752	34779	27	Mohy
21.8.2024	34779	34838	59	Mohy
22.8.2024	34838	34893	55	Mohy
23.8.2024	34893	34952	59	Mohy
24.8.2024	34952	35006	54	Mohy
25.8.2024	—	—	—	—
26.8.2024	35006	35063	57	Mohy
27.8.2024	35063	35117	54	Mohy
28.8.2024	35117	35179	62	Mohy
29.8.2024	35179	35227	48	Mohy
30.8.2024	35227	35287	60	Mohy
31.8.2024	35287	35342	55	Mohy

Place : Sonpat

BOREWELL OPERATOR

Auth. Sign.

## LOG BOOK OF APCM

BROTHERS STRETCH YARN PVT. LTD.  
PLOT NO. 176, HSIDC, PHASE I  
BATHINDA INDUSTRIAL ESTATE  
GURGAUR, SONIPAT HARYANA

Name & Address of Unit Brothers stretch yarn Plot No 176 HSIDC  
Barli Gakhong Distt Sonipat Month January 2025

Date	Energy Meter Reading		Total Energy Consumption	Signature
	Initial	Final		
1.1.2025	—	—	—	—
2.1.2025	34597	35063	466	Mony
3.1.2025	35063	35483	400	Mony
4.1.2025	35463	36129	666	Mony
5.1.2025	—	—	—	—
6.1.2025	36129	36629	500	Mony
7.1.2025	36629	37109	480	Mony
8.1.2025	37109	37511	402	Mony
9.1.2025	37511	37934	423	Mony
10.1.2025	37934	38324	390	Mony
11.1.2025	38324	38820	496	Mony
12.1.2025	—	—	—	—
13.1.2025	38820	39326	506	Mony
14.1.2025	39326	39892	566	Mony
15.1.2025	39892	40292	400	Mony
16.1.2025	40292	40592	300	Mony
17.1.2025	40592	41058	466	Mony
18.1.2025	41058	41558	500	Mony
19.1.2025	—	—	—	—
20.1.2025	41558	42124	566	Mony
21.1.2025	42124	42564	440	Mony
22.1.2025	42564	42824	260	Mony
23.1.2025	42824	43090	266	Mony
24.1.2025	43090	43329	239	Mony
25.1.2025	43329	43795	466	Mony
26.1.2025	—	—	—	—
27.1.2025	43795	44227	432	Mony
28.1.2025	44227			
29.1.2025				
30.1.2025				
31.1.2025				

Place: Sonipat

APCM OPERATOR



Auth. Sign.

**LOG BOOK OF APCM**

BROTHERS STEEL INDUSTRIES LTD.  
PLOT NO. 176, HSIIDC, PHASE-I  
BARIH INDUSTRIAL ESTATE  
GALLIAUR, SONIPAT, HARYANA - 131101

Name & Address of Unit Brothers stretch Yam Plot No 176  
HSIIDC Barhi Ginnour Distt Month December 2024  
Sonipat

Date	Energy Meter Reading		Total Energy Consumption	Signature
	Initial	Final		
1.12.2024	—	—	—	S —
2.12.2024	21955	22608	653	Mony
3.12.2024	22608	23098	490	Mony
4.12.2024	23098	23546	448	Mony
5.12.2024	23546	23969	423	Mony
6.12.2024	23969	24369	400	Mony
7.12.2024	24369	24968	599	Mony
8.12.2024	—	—	—	S —
9.12.2024	24968	25613	645	Mony
10.12.2024	25613	26034	421	Mony
11.12.2024	26034	26460	426	Mony
12.12.2024	26460	26871	411	Mony
13.12.2024	26871	27297	426	Mony
14.12.2024	27297	27893	596	Mony
15.12.2024	—	—	—	S —
16.12.2024	27893	28393	500	Mony
17.12.2024	28393	28908	515	Mony
18.12.2024	28908	29318	412	Mony
19.12.2024	29318	29639	321	Mony
20.12.2024	29639	29999	360	Mony
21.12.2024	29999	30589	590	Mony
22.12.2024	—	—	—	S —
23.12.2024	30589	31088	499	Mony
24.12.2024	31088	31654	566	Mony
25.12.2024	31654	32074	420	Mony
26.12.2024	32074	32474	400	Mony
27.12.2024	32474	32897	423	Mony
28.12.2024	32897	33496	599	Mony
29.12.2024	—	—	—	—
30.12.2024	33496	34035	539	Mony
31.12.2024	34035	34597	562	Mony

Place: Sonipat

APCM OPERATOR

Auth. Sign.

BROTHERS STRETCH YARN LTD.  
PLOT NO. 176, HISHIG, PHA  
BACH INDUSTRIAL EST  
GATE NO. 1, SONIPAT, HARYANA

## LOG BOOK OF APCM

Name & Address of Unit Brothers stretch yarn Plot No 176 HISHIG  
Roshi Gahnow Distt Sonipat Month November 2024

Date	Energy Meter Reading		Total Energy Consumption	Signature
	Initial	Final		
1.11.2024	—	—	—	—
2.11.2024	10332	10944	612	Mony
3.11.2024	—	—	—	—
4.11.2024	10944	11367	423	Mony
5.11.2024	11367	11763	396	Mony
6.11.2024	11763	12143	380	Mony
7.11.2024	12143	12532	389	Mony
8.11.2024	12532	12891	359	Mony
9.11.2024	12891	13421	530	Mony
10.11.2024	—	—	—	—
11.11.2024	13421	13844	423	Mony
12.11.2024	13844	14367	523	Mony
13.11.2024	14367	14763	396	Mony
14.11.2024	14763	15132	369	Mony
15.11.2024	15132	15532	400	Mony
16.11.2024	15532	16101	569	Mony
17.11.2024	—	—	—	—
18.11.2024	16101	16699	598	Mony
19.11.2024	16699	17122	423	Mony
20.11.2024	17122	17551	429	Mony
21.11.2024	17551	18010	459	Mony
22.11.2024	18010	18430	420	Mony
23.11.2024	18430	18930	500	Mony
24.11.2024	—	—	—	—
25.11.2024	18930	19520	590	Mony
26.11.2024	19520	20089	569	Mony
27.11.2024	20089	20545	456	Mony
28.11.2024	20545	20966	421	Mony
29.11.2024	20966	21389	423	Mony
30.11.2024	21389	21955	566	Mony

Place: Sonipat

Auth. Sign.

APCM OPERATOR

New Energy Meter 01-10-24

BROTHERS STRETCH YARN PVT. LTD.  
 NO. 176, HSIIDC, PHASE-I  
 INDUSTRIAL ESTATE  
 SONIPAT, HARYANA 131001

**LOG BOOK OF APCM**

Name & Address of Unit Brothers stretch yarn Plot No 176 HSIIDC  
Barki Gannour Disit Month October 2024  
Sonipat

Date	Energy Meter Reading		Total Energy Consumption	Signature
	Initial New Meter	Final		
1.10.2024	0000	299	299	Mohy
2.10.2024	—	—	—	—
3.10.2024	299	684	385	Mohy
4.10.2024	684	1054	370	Mohy
5.10.2024	—	—	—	—
6.10.2024	—	—	—	—
7.10.2024	1054	1365	311	Mohy
8.10.2024	1365	1691	326	Mohy
9.10.2024	1691	1938	247	Mohy
10.10.2024	1938	2373	435	Mohy
11.10.2024	2373	2969	596	Mohy
12.10.2024	—	—	—	—
13.10.2024	—	—	—	—
14.10.2024	2969	3528	559	Mohy
15.10.2024	3528	4091	563	Mohy
16.10.2024	4091	4641	550	Mohy
17.10.2024	4641	5060	419	Mohy
18.10.2024	5060	5656	596	Mohy
19.10.2024	5656	6209	553	Mohy
20.10.2024	—	—	—	—
21.10.2024	6209	6632	423	Mohy
22.10.2024	6632	7045	413	Mohy
23.10.2024	7045	7445	400	Mohy
24.10.2024	7445	7854	409	Mohy
25.10.2024	7854	8279	425	Mohy
26.10.2024	8279	8975	696	Mohy
27.10.2024	—	—	—	—
28.10.2024	8975	9498	523	Mohy
29.10.2024	9498	9909	411	Mohy
30.10.2024	9909	10332	423	Mohy
31.10.2024	—	—	—	—

Place: Sonipat

APCM OPERATOR



Auth. Sign.

BROTHERS STRETCH YARN PVT. LTD.  
 PHASE-4  
 SONIPAT

### LOG BOOK OF APCM

Name & Address of Unit Brothers stretch yarn Plot No 176  
HSIDE Barhi Ggnour Dist Month September 2024  
 Sonipat -

Date	Energy Meter Reading		Total Energy Consumption	Signature
	Initial	Final		
1.9.2024	—	—	—	—
2.9.2024	218612	218815	203	Monu
3.9.2024	218815	219075	260	Monu
4.9.2024	219075	219504	429	Monu
5.9.2024	219504	219954	450	Monu
6.9.2024	219954	220416	462	Monu
7.9.2024	220416	221075	659	Monu
8.9.2024	—	—	—	—
9.9.2024	221075	221643	568	Monu
10.9.2024	221643	222060	417	Monu
11.9.2024	222060	222482	422	Monu
12.9.2024	222482	222882	400	Monu
13.9.2024	222882	223278	396	Monu
14.9.2024	223278	223701	423	Monu
15.9.2024	—	—	—	—
16.9.2024	223701	223931	230	Monu
17.9.2024	—	—	—	—
18.9.2024	—	—	—	—
19.9.2024	—	—	—	—
20.9.2024	—	—	—	—
21.9.2024	—	—	—	—
22.9.2024	—	—	—	—
23.9.2024	223931	224830	899	Monu
24.9.2024	224830	225706	876	Monu
25.9.2024	225706	226502	796	Monu
26.9.2024	226502	227192	690	Monu
27.9.2024	227192	227855	663	Monu
28.9.2024	227855	228588	733	Monu
29.9.2024	—	—	—	—
30.9.2024	228588	229287	699	Monu

Place: Sonipat

APCM OPERATOR



Auth. Sign.



BROTHERS STREET VARIAN PLVI  
PLOT NO. 178 PHASE  
BARHILDI  
MAUR, SONIPAT

## LOG BOOK OF APCM

Name & Address of Unit: Brothers Street Varan Plot No 178 Phase  
Barhi, Ganhour Dist Sonapat Month August 2024

Date	Energy Meter Reading		Total Energy Consumption	Signature
	Initial	Final		
1.8.2024	202715	203154	439	Mohy
2.8.2024	203154	203598	444	Mohy
3.8.2024	203598	204494	896	Mohy
4.8.2024	—	—	—	—
5.8.2024	204494	205218	724	Mohy
6.8.2024	205218	205741	523	Mohy
7.8.2024	205741	206337	596	Mohy
8.8.2024	206337	206835	498	Mohy
9.8.2024	206835	207395	560	Mohy
10.8.2024	207395	208291	896	Mohy
11.8.2024	—	—	—	—
12.8.2024	208291	209159	868	Mohy
13.8.2024	209159	209759	600	Mohy
14.8.2024	209759	210471	712	Mohy
15.8.2024	—	—	—	—
16.8.2024	210471	211067	596	Mohy
17.8.2024	211067	212065	998	Mohy
18.8.2024	—	—	—	—
19.8.2024	212065	212628	563	Mohy
20.8.2024	212628	212958	330	Mohy
21.8.2024	212958	213458	500	Mohy
22.8.2024	213458	213967	509	Mohy
23.8.2024	213967	214457	490	Mohy
24.8.2024	214457	215247	890	Mohy
25.8.2024	—	—	—	—
26.8.2024	215247	215870	623	Mohy
27.8.2024	215870	216466	596	Mohy
28.8.2024	216466	216966	500	Mohy
29.8.2024	216966	217462	496	Mohy
30.8.2024	217462	218052	590	Mohy
31.8.2024	218052	218612	560	Mohy

Place: Sonipat

APCM OPERATOR

Auth. Sign.

CONTAINERS STRETCH YARN PVT. LTD.  
HSIIDC, PHASE-I  
GAJRAULI, SONIPAT, HARYANA - 131108

LOG BOOK OF EFFLUENT TREATMENT PLANT

Name & Address of Unit

Basli Cannonw Duxit Sonipat  
Basli Cannonw Duxit Sonipat

Month

September 2015

Date	INLET FLOW METER		OUTLET FLOW METER READING(KI)		Treated Effluent (MLD)	pH Meter Reading at outlet	Chemical Consumption			Energy Meter		Sludge (in Kg)	Signature
	Initial	Final	Initial	Final			Ferrous	Caustic	Poly-Electrolyt	Initial	Final		
1.1.2015													
2.1.2015	35010	35119	22719	22825	59	7.5	104	54	100g	1097463	1097061	4.54	Mohy
3.1.2015	35119	35174	22825	22880	55	7.5	94	64	100g	1099061	1100517	3.54	Mohy
4.1.2015	35174	35227	22880	22933	53	7.00	101	54	100g	1100517	1102100	4.54	Mohy
5.1.2015													
6.1.2015	35227	35281	22933	22993	60	7.00	104	64	100g	1102100	1103798	4.54	Mohy
7.1.2015	35281	35341	22993	23047	54	7.5	94	44	90g	1103798	1105696	4.54	Mohy
8.1.2015	35341	35397	23047	23103	56	7.5	104	44	100g	1105696	1107393	3.54	Mohy
9.1.2015	35397	35451	23103	23157	54	7.00	94	64	100g	1107393	1108973	3.54	Mohy
10.1.2015	35451	35514	23157	23220	63	7.5	104	64	100g	1108973	1110570	4.54	Mohy
11.1.2015	35514	35570	23220	23276	56	7.5	94	54	100g	1110570	1112559	3.54	Mohy
12.1.2015													
13.1.2015	35570	35622	23276	23328	52	7.5	94	54	100g	1112559	1114435	4.54	Mohy
14.1.2015	35622	35678	23328	23384	56	7.00	104	54	110g	1114435	1115791	3.54	Mohy
15.1.2015	35678	35732	23384	23438	54	7.5	94	64	100g	1115791	1116902	3.54	Mohy
16.1.2015	35732	35778	23438	23484	46	7.00	104	54	100g	1116902	1117652	3.54	Mohy
17.1.2015	35778	35836	23484	23542	58	7.5	114	64	90g	1117652	1119241	4.54	Mohy
18.1.2015	35836	35892	23542	23598	56	7.00	104	54	100g	1119241	1121240	4.54	Mohy
19.1.2015													
20.1.2015	35892	35946	23598	23652	54	7.00	94	54	100g	1121240	1123130	3.54	Mohy
21.1.2015	35946	36002	23652	23708	56	7.5	104	64	100g	1123130	1124889	3.54	Mohy
22.1.2015	36002	36053	23708	23759	51	7.00	94	54	100g	1124889	1126409	4.54	Mohy
23.1.2015	36053	36107	23759	23813	54	7.5	104	54	110g	1126409	1128304	4.54	Mohy
24.1.2015	36107	36164	23813	23870	57	7.00	94	64	100g	1128304	1129560	3.54	Mohy
25.1.2015	36164	36227	23870	23933	63	7.5	114	54	110g	1129560	1131455	4.54	Mohy
26.1.2015													
27.1.2015	36227	36279	23933	23985	52	7.00	104	54	100g	1131455	1133318	4.54	Mohy
28.1.2015	36279	36337	23985	24043	58	7.5	114	64	100g	1133318	1134868	4.54	Mohy
29.1.2015	36337												
30.1.2015	36337												

ETP OPERATOR



Auth. Sign.

CONTAINERS STRETCH YARN PVT. LTD.  
HSIIDC, PHASE-I  
GAJRAULI, SONIPAT, HARYANA - 131108

Brothers Stretch Yarn Pvt. Ltd.  
Month December 2024

LOG BOOK OF EFFLUENT TREATMENT PLANT  
Brothers Stretch Yarn Plot No 176 HSIIDC Rohtak  
Ganhowli Dist Sonapat

Name & Address of Unit

Date	INLET FLOW METER		OUTLET FLOW METER READING(KL)		Treated Effluent (MLD)	pH Meter Reading at outlet	Chemical Consumption			Energy Meter		Sludge (in Kg)	Signature	
	Initial	Final	Initial	Final			Ferrous	Caustic	Poly-Electrolyt	Initial	Final			Consumption
1-12-2024														
2-12-2024	33585	33644	21254	21353	59	7.5	PA10	PA15	100g	1059453	1061051	1598	4.5kg	
3-12-2024	33644	33699	21353	21408	56	7.0	PA16	PA14	110g	1061051	1062307	1256	4.5kg	
4-12-2024	33699	33760	21408	21469	61	7.5	PA10	PA15	100g	1062307	1063676	1767	4.5kg	
5-12-2024	33760	33816	21469	21525	56	7.5	PA16	PA14	110g	1063676	1065076	1400	3.5kg	
6-12-2024	33816	33867	21525	21576	57	7.0	PA10	PA15	100g	1065076	1066372	1296	4.5kg	
7-12-2024	33867	33920	21576	21629	53	7.5	PA10	PA19	110g	1066372	1067961	1584	3.5kg	
8-12-2024														
9-12-2024	33920	33977	21629	21686	57	7.5	PA10	PA19	110g	1067961	1069656	1695	4.5kg	
10-12-2024	33977	34031	21686	21740	54	7.5	PA16	PA15	100g	1069656	1071051	1395	3.5kg	
11-12-2024	34031	34089	21740	21798	58	7.0	PA10	PA15	100g	1071051	1072349	1298	4.5kg	
12-12-2024	34089	34141	21798	21850	52	7.0	PA18	PA14	110g	1072349	1073360	1011	3.5kg	
13-12-2024	34141	34198	21850	21907	57	7.5	PA10	PA19	110g	1073360	1074958	1598	4.5kg	
14-12-2024	34198	34260	21907	21969	62	7.5	PA11	PA19	110g	1074958	1076522	1564	4.5kg	
15-12-2024														
16-12-2024	34260	34323	21969	22032	63	7.0	PA11	PA19	100g	1076522	1078119	1597	4.5kg	
17-12-2024	34323	34378	22032	22087	55	7.5	PA10	PA15	110g	1078119	1079706	1587	4.5kg	
18-12-2024	34378	34431	22087	22140	53	7.5	PA10	PA15	100g	1079706	1081250	1544	4.5kg	
19-12-2024	34431	34491	22140	22200	60	7.0	PA11	PA15	100g	1081250	1082619	1367	3.5kg	
20-12-2024	34491	34547	22200	22256	56	7.2	PA11	PA19	100g	1082619	1084119	1500	4.5kg	
21-12-2024	34547	34608	22256	22317	61	7.0	PA10	PA15	100g	1084119	1085576	1597	4.5kg	
22-12-2024														
23-12-2024	34608	34663	22317	22372	55	7.5	PA10	PA15	100g	1085576	1087234	1523	4.5kg	
24-12-2024	34663	34721	22372	22430	58	7.0	PA11	PA19	110g	1087234	1088836	1597	4.5kg	
25-12-2024	34721	34774	22430	22483	53	7.5	PA10	PA15	100g	1088836	1090272	1436	3.5kg	
26-12-2024	34774	34830	22483	22539	56	7.5	PA16	PA14	110g	1090272	1091641	1369	4.5kg	
27-12-2024	34830	34892	22539	22601	62	7.5	PA10	PA15	100g	1091641	1092817	1236	4.5kg	
28-12-2024	34892	34951	22601	22660	59	7.0	PA11	PA19	100g	1092817	1094474	1547	4.5kg	
29-12-2024														
30-12-2024	34951	35007	22660	22716	56	7.5	PA10	PA15	100g	1094474	1096040	1566	4.5kg	
31-12-2024	35007	35060	22716	22769	53	7.5	PA16	PA14	110g	1096040	1097463	1423	4.5kg	

ETP OPERATOR

Auth. Sign. [Signature]  
BROTHERS STRETCH YARN PVT. LTD.  
PLOT NO. 176, HSIIDC, PHASE-I  
BARIHILL INDUSTRIAL ESTATE  
GANAUR, SONIPAT, HARYANA - 131101

Name & Address of Unit  
 Brothers stretch yarn Plot No 176 HSIIDC Barshi  
 Gurgaon Haryana

LOG BOOK OF EFFLUENT TREATMENT PLANT

Month  
 November 2024

DATE	INLET FLOW METER		Treated Effluent (Kl)	pH Meter Reading at outlet	Chemical Consumption		Energy Meter		Sludge (in Kg)	Signature		
	Initial	Final			Alum	Poly Electrolyt	Initial	Final			Consumption	
1.11.2024	-	-	-	-	-	-	-	-	-	-		
2.11.2024	32184	32230	46	7.5	10kg	5kg	100g	1028405	1029661	1256	4.5kg	manu
3.11.2024	-	-	-	-	-	-	-	-	-	-	-	-
4.11.2024	32230	32299	69	7.00	11kg	6kg	110g	1029661	103087	1201	5.5kg	manu
5.11.2024	32299	32353	54	7.00	10kg	5kg	100g	103087	103200	1106	4.5kg	manu
6.11.2024	32353	32410	57	7.5	10kg	5kg	110g	103200	103309	1098	3.5kg	manu
7.11.2024	32410	32463	53	7.00	9kg	4kg	100g	103309	103409	950	3.5kg	manu
8.11.2024	32463	32524	58	7.5	10kg	5kg	100g	103409	103507	1158	4.5kg	17man
9.11.2024	32524	32581	60	7.5	10kg	5kg	110g	103507	103676	1584	4.5kg	manu
10.11.2024	-	-	-	-	-	-	-	-	-	-	-	-
11.11.2024	32581	32640	59	7.5	10kg	5kg	100g	103676	103834	1598	4.5kg	manu
12.11.2024	32640	32701	61	7.00	11kg	6kg	110g	103834	104002	1698	4.5kg	17man
13.11.2024	32701	32757	56	7.5	10kg	5kg	100g	104002	104159	1523	4.5kg	manu
14.11.2024	32757	32810	53	7.00	10kg	5kg	100g	104159	104278	1123	3.5kg	manu
15.11.2024	32810	32867	57	7.00	9kg	4kg	90g	104278	104388	1100	4.5kg	manu
16.11.2024	32867	32925	58	7.00	10kg	5kg	100g	104388	104508	1218	4.5kg	manu
17.11.2024	-	-	-	-	-	-	-	-	-	-	-	-
18.11.2024	32925	32975	50	7.5	8kg	4kg	100g	104508	104634	1198	3.5kg	manu
19.11.2024	32975	33030	55	7.00	10kg	5kg	110g	104634	104796	1132	4.5kg	manu
20.11.2024	33030	33083	53	7.5	8kg	4kg	100g	104796	104862	1236	4.5kg	manu
21.11.2024	33083	33140	57	7.00	10kg	5kg	100g	104862	104991	1255	4.5kg	manu
22.11.2024	33140	33191	51	7.5	10kg	5kg	110g	104991	105087	990	4.5kg	manu
23.11.2024	33191	33247	56	7.00	10kg	5kg	100g	105087	105248	1587	4.5kg	manu
24.11.2024	-	-	-	-	-	-	-	-	-	-	-	-
25.11.2024	33247	33300	53	7.5	8kg	4kg	100g	105248	105372	1236	4.5kg	manu
26.11.2024	33300	33356	56	7.00	10kg	5kg	100g	105372	105474	1023	4.5kg	manu
27.11.2024	33356	33414	58	7.5	11kg	6kg	110g	105474	105572	1027	3.5kg	manu
28.11.2024	33414	33467	53	7.00	10kg	5kg	100g	105572	105692	1140	3.5kg	manu
29.11.2024	33467	33529	62	7.5	11kg	6kg	110g	105692	105817	1264	5.5kg	manu
30.11.2024	33529	33585	56	7.5	8kg	4kg	100g	105817	105945	1277	4.5kg	manu

Auth. Sign.   
 BROTHERS STRETCH YARN PVT. LTD.  
 PLOT NO. 176, HSIIDC, PHASE-I  
 BARI III INDUSTRIAL ESTATE  
 Gurgaon, SONIPAT, HARYANA - 131101

ETP OPERATOR

Name & Address of Unit

Brothers stretch Xerox Plot No 176 HSIIDC Barhi  
Ganowal Distt Sonapat

Month October 2024

Date	INLET FLOW METER		OUTLET FLOW METER READING(KL)		Treated Effluent	pH Meter Reading at outlet	Chemical Consumption			Energy Meter		Sludge(in Kg)	Signature
	Initial	Final	Initial	Final			Ferrous	Caustic	Poly-Electrolyt	Initial	Final		
1.10.2024	30846	30906	18555	18615	60	7.5	10kg	5kg	100%	1000836	1002259	1423	MSK
2.10.2024	30906	30965	18615	18674	59	7.5	10kg	5kg	110%	1002259	1003182	923	MSK
3.10.2024	30965	31021	18674	18730	56	7.0	10kg	5kg	100%	1003182	1004771	1589	MSK
4.10.2024	31021	31082	18730	18791	61	7.0	10kg	5kg	100%	1004771	1006007	1236	MSK
5.10.2024	31082	31139	18791	18848	57	7.5	10kg	5kg	100%	1006007	1007446	1439	MSK
6.10.2024	31139	31202	18848	18911	63	7.5	10kg	5kg	100%	1007446	1008606	1160	MSK
7.10.2024	31202	31256	18911	18965	54	7.0	10kg	5kg	100%	1008606	1009817	1011	MSK
8.10.2024	31256	31314	18965	19023	58	7.5	10kg	5kg	100%	1009817	1010913	1296	MSK
9.10.2024	31314	31374	19023	19083	60	7.5	10kg	5kg	100%	1010913	1012149	1236	MSK
10.10.2024	31374	31421	19083	19130	47	7.0	10kg	5kg	100%	1012149	1012972	823	MSK
11.10.2024	31421	31482	19130	19191	61	7.5	10kg	5kg	100%	1012972	1014028	1056	MSK
12.10.2024	31482	31538	19191	19247	56	7.0	10kg	5kg	100%	1014028	1015051	1023	MSK
13.10.2024	31538	31601	19247	19310	60	7.0	10kg	5kg	100%	1015051	1016087	1006	MSK
14.10.2024	31601	31659	19310	19368	58	7.5	10kg	5kg	100%	1016087	1017383	1296	MSK
15.10.2024	31659	31721	19368	19430	62	7.5	10kg	5kg	110%	1017383	1018506	1123	MSK
16.10.2024	31721	31777	19430	19486	56	7.0	10kg	5kg	100%	1018506	1019601	1095	MSK
17.10.2024	31777	31835	19486	19544	58	7.5	10kg	5kg	100%	1019601	1020724	1123	MSK
18.10.2024	31835	31894	19544	19603	59	7.5	11kg	5kg	110%	1020724	1022020	1296	MSK
19.10.2024	31894	31949	19603	19658	55	7.0	10kg	5kg	100%	1022020	1023289	1269	MSK
20.10.2024	31949	32013	19658	19722	64	7.5	11kg	5kg	110%	1023289	1024885	1596	MSK
21.10.2024	32013	32070	19722	19779	57	7.0	10kg	5kg	100%	1024885	1026281	1396	MSK
22.10.2024	32070	32123	19779	19832	53	7.5	10kg	5kg	100%	1026281	1027506	1236	MSK
23.10.2024	32123	32184	19832	19893	61	7.0	11kg	5kg	110%	1027506	1028405	899	MSK

ETP OPERATOR



BROTHERS STRETCH XEROX PVT. LTD.

Auth. Sign: PLOT NO. 176, HSIIDC, PHASE-I

BARHI INDUSTRIAL ESTATE

GANAWAL, SONIPAT, HARYANA - 131101

LOG BOOK OF EFFLUENT TREATMENT PLANT

Name & Address of Unit

Brothers Stretch Yarn Plot No.176 Hisindc Barbu  
Gannows Daisit Sonipat

Month

SEPTEMBER 2024

Date	INLET FLOW METER		OUTLET FLOW METER READING(KL)		pH Meter Reading at outlet	Chemical Consumption			Energy Meter		Sludge(in Kg)	Signature
	Initial	Final	Initial	Final		Ferrous	Caustic	Poly-Electrolyt	Initial	Final		
19.9.2024												
29.9.2024	29798	29810	17507	17519	7.5	3K2	2K2	20gm	968886	969095	209	
30.9.2024	29810	29835	17519	17544	7.00	8K2	4K2	80gm	969095	969761	666	Mony
01.9.2024	29835	29892	17544	17601	7.5	10K2	5K2	100gm	969761	970430	1169	Mony
02.9.2024	29892	29946	17601	17655	7.5	10K2	5K2	100gm	970430	971101	1201	Mony
03.9.2024	29946	30002	17655	17711	7.5	10K5	5K5	100gm	971101	972231	1131	Mony
04.9.2024	30002	30060	17711	17769	7.00	10K2	5K2	110gm	972231	973262	1131	Mony
05.9.2024									973262	974824	1562	Mony
06.9.2024	30060	30116	17769	17825	7.5	10K2	5K2	100gm	974824	976319	1495	Mony
07.9.2024	30116	30169	17825	17878	7.00	10K2	5K2	100gm	976319	977737	1414	Mony
08.9.2024	30169	30220	17878	17929	7.5	10K2	6K2	110gm	977737	978831	1098	Mony
09.9.2024	30220	30277	17929	17986	7.5	10K2	6K2	110gm	978831	980049	1268	Mony
10.9.2024	30277	30329	17986	18038	7.00	10K2	5K2	80gm	980049	981861	1562	Mony
11.9.2024	30329	30386	18038	18095	7.5	10K2	5K2	100gm	981861	982684	1023	Mony
12.9.2024									982684	983053	369	Mony
13.9.2024	30386	30421	18095	18130	7.00	8K2	4K2	100gm	983053	984652	1599	Mony
14.9.2024									984652	986811	2159	Mony
15.9.2024									986811	990001	3190	Mony
16.9.2024									990001	992267	3268	Mony
17.9.2024	30421	30467	18130	18176	7.5	8K2	4K2	100gm	992267	996256	2987	Mony
18.9.2024	30467	30531	18176	18240	7.00	11K2	5K2	110gm	996256	998854	2598	Mony
19.9.2024	30531	30593	18240	18302	7.5	11K2	5K2	110gm	998854	1000836	1982	Mony
20.9.2024	30593	30660	18302	18369	7.00	12K2	7K2	110gm	1000836			
21.9.2024	30660	30722	18369	18431	7.5	10K2	5K2	100gm	996256	998854	2598	Mony
22.9.2024	30722	30781	18431	18490	7.00	10K2	5K2	100gm	998854	1000836	1982	Mony
23.9.2024									1000836			
24.9.2024	30781	30846	18490	18555	7.5	11K2	5K2	100gm	998854	1000836	1982	Mony

ETP OPERATOR

Auth. Sign. \_\_\_\_\_  
 GANNAWS STRETCH YARN PVT. LTD.  
 Plot No. 176, Hisindc, Phase-I  
 Industrial Estate  
 GANNAWS SONIPAT, HARYANA - 131101

OK

LOG BOOK OF EFFLUENT TREATMENT PLANT

Brabers stretch yarn plant No 176 HSIIDC Barak

Name & Address of Unit

Gannow Dist Sonipat

Month August 2024

DATE	INLET FLOW METER		OUTLET FLOW METER		Treated Effluent (MLD)	pH Meter Reading at outlet	Chemical Consumption		Energy Meter		Sludge (MT)	Signature		
	Initial	Final	Initial	Final			Time	Rate	Initial	Final			Consumption	
1.8.2024	28384	28430	16093	16139	46	8.3	10kg	4kg	100%	934652	935651	999	3.5kg	17/07/24
2.8.2024	28430	28486	16139	16195	56	8.4	10kg	5kg	110%	935651	936707	1051	4.5kg	17/07/24
3.8.2024	28486	28543	16195	16252	57	8.3	10kg	4kg	100%	936707	938305	1598	4.5kg	17/07/24
4.8.2024														
5.8.2024	28543	28595	16252	16304	52	8.4	10kg	5kg	100%	938305	939774	1369	3.5kg	17/07/24
6.8.2024	28595	28652	16304	16387	57	8.3	10kg	5kg	100%	939774	940933	1259	3.5kg	17/07/24
7.8.2024	28652	28706	16387	16415	54	8.3	10kg	4kg	110%	940933	942231	1298	3.5kg	17/07/24
8.8.2024	28706	28764	16415	16473	58	7.5	10kg	5kg	100%	942231	943511	1280	3.5kg	17/07/24
9.8.2024	28764	28817	16473	16526	53	7.00	10kg	4kg	100%	943511	944701	1190	4.5kg	17/07/24
10.8.2024	28817	28888	16526	16597	71	7.5	11kg	6kg	110%	944701	946299	1598	4.5kg	17/07/24
11.8.2024														
12.8.2024	28888	28942	16597	16651	54	7.5	10kg	5kg	100%	946299	947849	1350	4.5kg	17/07/24
13.8.2024	28942	28998	16651	16707	56	7.00	9kg	5kg	110%	947849	948928	1279	3.5kg	17/07/24
14.8.2024	28998	29055	16707	16744	57	7.5	9kg	5kg	100%	948928	950324	1596	4.5kg	17/07/24
15.8.2024														
16.8.2024	29055	29113	16744	16822	58	7.00	10kg	5kg	100%	950324	952040	1516	4.5kg	17/07/24
17.8.2024	29113	29181	16822	16890	68	7.5	11kg	6kg	110%	952040	953837	1797	5.5kg	17/07/24
18.8.2024														
19.8.2024	29181	29230	16890	16939	49	7.00	10kg	4kg	100%	953837	955249	1412	4.5kg	17/07/24
20.8.2024	29230	29255	16939	16964	25	7.00	8kg	3kg	70%	955249	955849	600	2.5kg	17/07/24
21.8.2024	29255	29312	16964	17021	57	7.5	10kg	5kg	100%	955849	956572	1023	4.5kg	17/07/24
22.8.2024	29312	29365	17021	17074	53	7.00	10kg	5kg	100%	956572	958304	1532	4.5kg	17/07/24
23.8.2024	29365	29422	17074	17131	57	7.5	10kg	5kg	100%	958304	959549	1145	4.5kg	17/07/24
24.8.2024	29422	29474	17131	17183	52	7.00	10kg	5kg	100%	959549	961302	1753	4.5kg	17/07/24
25.8.2024														
26.8.2024	29474	29529	17183	17238	55	7.5	10kg	5kg	100%	961302	962738	1436	4.5kg	17/07/24
27.8.2024	29529	29581	17238	17290	52	7.00	10kg	4kg	100%	962738	964227	1489	4.5kg	17/07/24
28.8.2024	29581	29641	17290	17350	46	7.5	11kg	6kg	110%	964227	965496	1269	4.5kg	17/07/24
29.8.2024	29641	29687	17350	17396	46	7.00	10kg	4kg	100%	965496	966794	1298	3.5kg	17/07/24
30.8.2024	29687	29745	17396	17454	58	7.5	10kg	5kg	100%	966794	968177	1023	4.5kg	17/07/24
31.8.2024	29745	29798	17454	17507	53	7.00	10kg	5kg	100%	968177	969886	1169	4.5kg	17/07/24

Signature  
 RETECH YARN PVT. LTD.  
 176, HSIIDC, PHASE-I  
 INDUSTRIAL ESTATE  
 SONIPAT, HARYANA - 131101

ETP OPERATOR

22



# ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018, CPCB Govt. Approved Laboratory)

Job Description : Environmental Testing, Calibration of Equipments, ETP/STP Plant Operation Etc.

Branch Off. : 03, 1st Floor, Hotel SANAYA Complex, Sikka Colony, Delhi Road, Sonpat- 131001 (HR)

Ph. No. : 9992999998, 9996996669 Email : atservices2100@gmail.com, info@atservices.co.in

## Test Report

Report No.: AEL/BSY/23012025/WW/01	Reporting Date: 28/01/2025
------------------------------------	----------------------------

Issued to: M/s Brothers Stretch Yarn Pvt. Ltd. Plot No.-176, HSIIDC, Barhi, Industrial Estate, Gannaur, Sonpat, Haryana	Sample I'd : AEL/BSY/230125/WW/01 Date : 23.01.2025 Period of testing : 23.01.2025 to 28.01.2025
--	--

SAMPLE PARTICULARS:	
Type of the Sample	Treated Effluent Water Sample
Date of Sample Receiving	22.01.2025
Point of Sample Collection	ETP Outlet
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

TEST RESULTS:					
Sr. No.	Parameters	Unit	Results	Standards Limit as per HSPCB	Test Protocol
1.	Colour	--	Colourless	N.S.	IS-3025(P-4)
2.	Odour	--	Odourless	N.S.	IS-3025(P-5)
3.	pH	--	7.09	6.0-9.0	APHA 23 <sup>rd</sup> Ed. 4500 H B
4.	Chemical Oxygen Demand(COD)	mg/l	722.0	1400	APHA 23 <sup>rd</sup> Ed. P-5220 B
5.	Bio-Chemical Oxygen Demand (BOD) at 27°C for 3 days	mg/l	236	500	IS-3025 (P-44)
6.	Total Suspended Solids	mg/l	44.2	1500	APHA 23 <sup>rd</sup> Ed. 2540 D
7.	Oil & Grease	mg/l	<4.0	15	IS-3025 (P-39)
8.	Total Dissolved Solids (TDS)	mg/l	1140	2100	APHA 23 <sup>rd</sup> Ed. 2500 C
9.	Conductivity	µs/cm	1750.0	N.S.	APHA 23 <sup>rd</sup> Ed., 2510 B

Remark:- N.S.-Not Specified  
Standard Limits as per party consent

Checked By

Authorized Signatory

- Notes: 1. The results listed refer only to the tested samples and applicable parameters.  
2. Sample will be destroyed one month from the date of issue of test certificate.  
3. Any complaints about this report should be communicated within 7 days of issue of this report.  
4. The report is Not to be reproduced wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.  
5. \* This is not covered in our NABL Scope



# ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018, CPCB Govt. Approved Laboratory)

Job Description : Environmental Testing, Calibration of Equipments, ETP/STP Plant Operation Etc.

Branch Off. : 03, 1st Floor, Hotel SANAYA Complex, Sikka Colony, Delhi Road, Sonipat- 131001 (HR)

Ph. No. : 9992999998, 9996996689 Email : atservices2100@gmail.com, info@atservices.co.in

## Test Report

Report No.: AEL/BSY/23012025/WW/02 Reporting Date: 28/01/2025

Issued to: <b>M/s Brothers Stretch Yarn Pvt. Ltd.</b> Plot No.-176, HSIIDC, Barhi, Industrial Estate, Gannaur, Sonipat, Haryana	Sample I'd : AEL/BSY/230125/WW/02 Date : 23.01.2025 Period of testing : 23.01.2025 to 28.01.2025
--	--

SAMPLE PARTICULARS:	
Type of the Sample	Untreated Effluent Water Sample
Date of Sample Receiving	22.01.2025
Point of Sample Collection	ETP Inlet
Sample Collected By	Lab Rep.
Purpose of Analysis	Monitoring

TEST RESULTS:				
Sr. No.	Parameters	Unit	Results	Test Protocol
1.	Colour	--	Yellowish	IS-3025(P-4)
2.	Odour	--	Foul	IS-3025(P-5)
3.	pH	--	6.01	APHA 23 <sup>rd</sup> Ed. 4500 H B
4.	Chemical Oxygen Demand(COD)	mg/l	1032.0	APHA 23 <sup>rd</sup> Ed. P-5220 B
5.	Bio-Chemical Oxygen Demand (BOD) at 27° C for 3 days	mg/l	646.0	IS-3025 (P-44)
6.	Total Suspended Solids	mg/l	122.0	APHA 23 <sup>rd</sup> Ed. 2540 D
7.	Oil & Grease	mg/l	14.8	IS-3025 (P-39)
8.	Total Dissolved Solids (TDS)	mg/l	1602.0	APHA 23 <sup>rd</sup> Ed. 2500 C
9.	Conductivity	µs/cm	2660.0	APHA 23 <sup>rd</sup> Ed., 2510 B

Remark:- N.S.-Not Specified

Checked By

Authorized Signatory

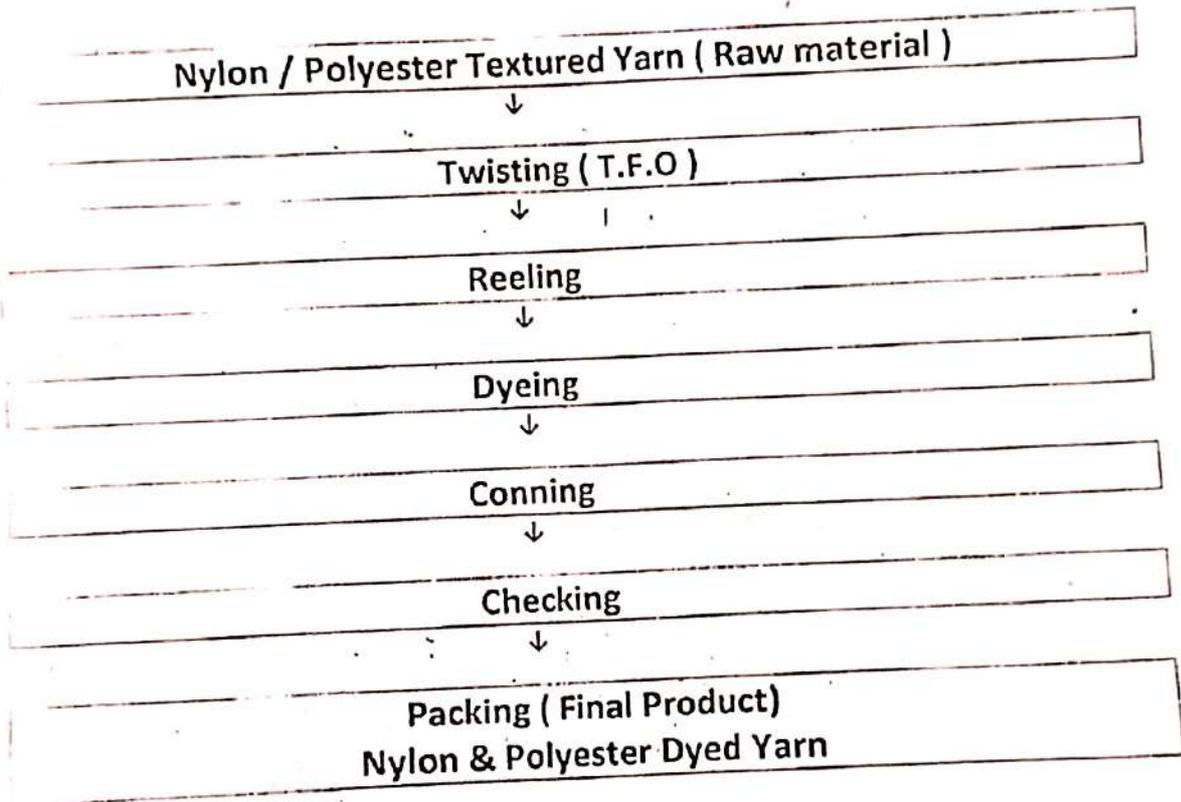
- Note: 1. The result listed refer only to the tested samples and applicable parameters.  
2. Sample will be destroyed one month from the date of issue of test certificate.  
3. Any complaints about this report should be communicated within 7 days of issue of this report.  
4. The report is Not to be reproduced wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.  
5. \* This is not covered in our NABL Scope.

# BROTHERS STRETCH YARN PVT. LTD.

Email: bsypvt@gmail.com  
Contact@brothersyarn.com

ANNEXURE-6

## Manufacturing Process Flowchart



M/s BROTHERS STRETCH YARN PVT. LTD.

*Rahul Sharma*

Director



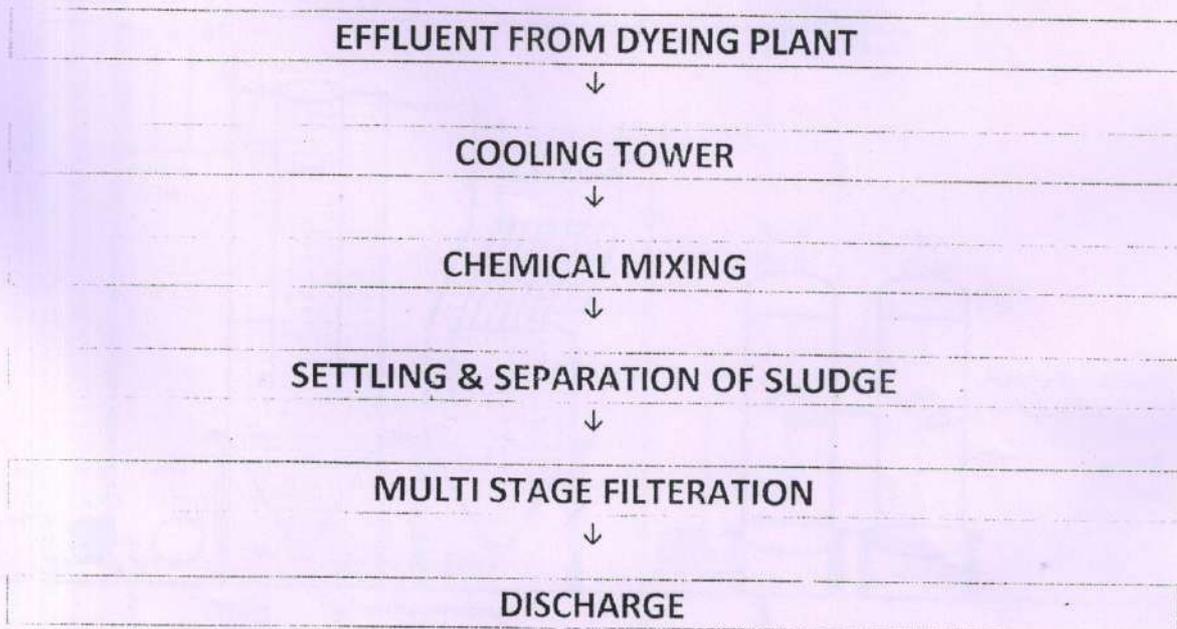
# BROTHERS STRETCH YARN PVT. LTD.

TIN No. 06373018826

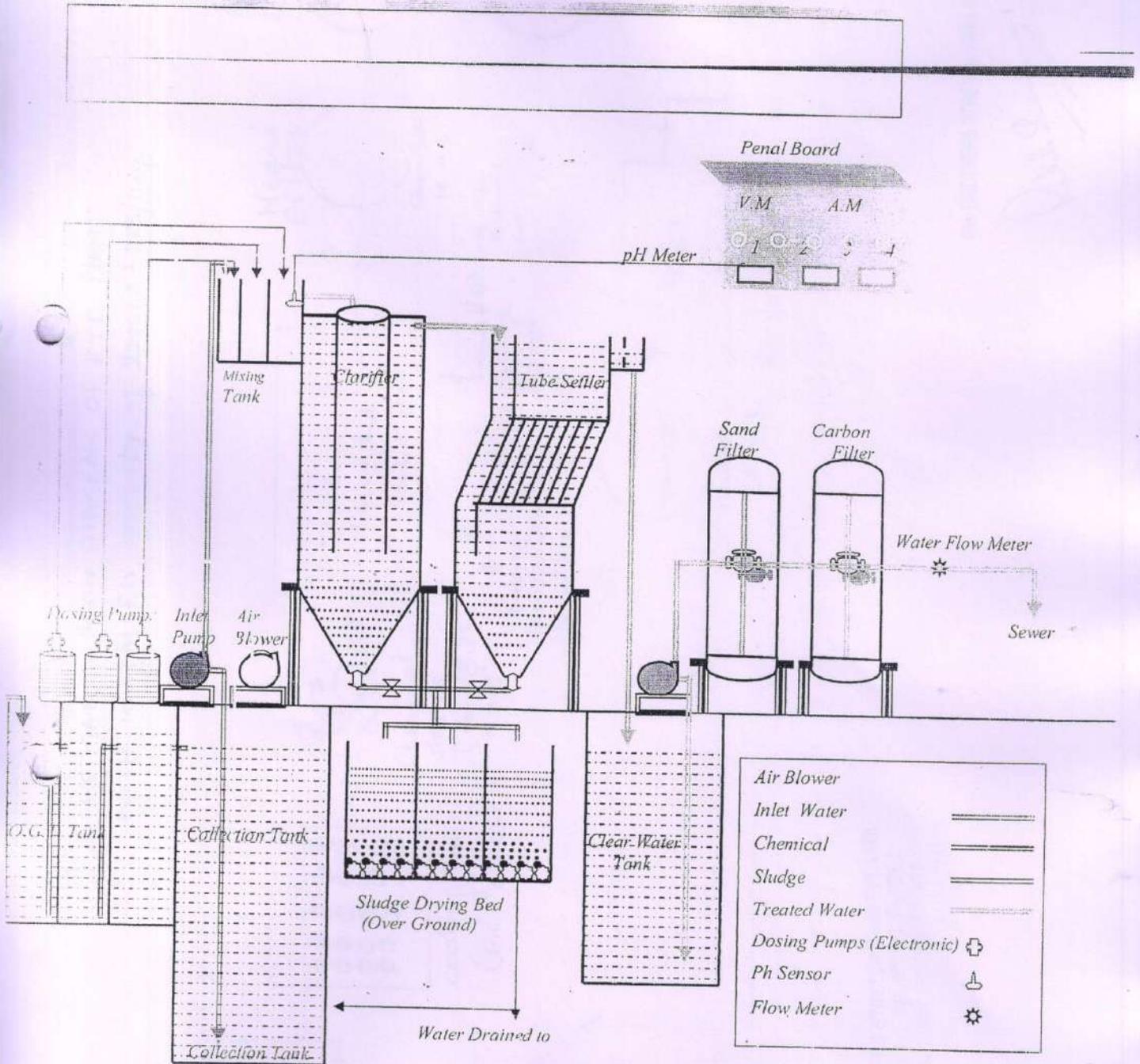
Works: Plot No. 176, HSIIDC Phase-I,  
Barhi Industrial Estate, District Gannaur,  
Sonapat, HARYANA-131101  
Tel.: 0130-2474888

E-mail: bsypltd@gmail.com  
contact@brothersyarn.com

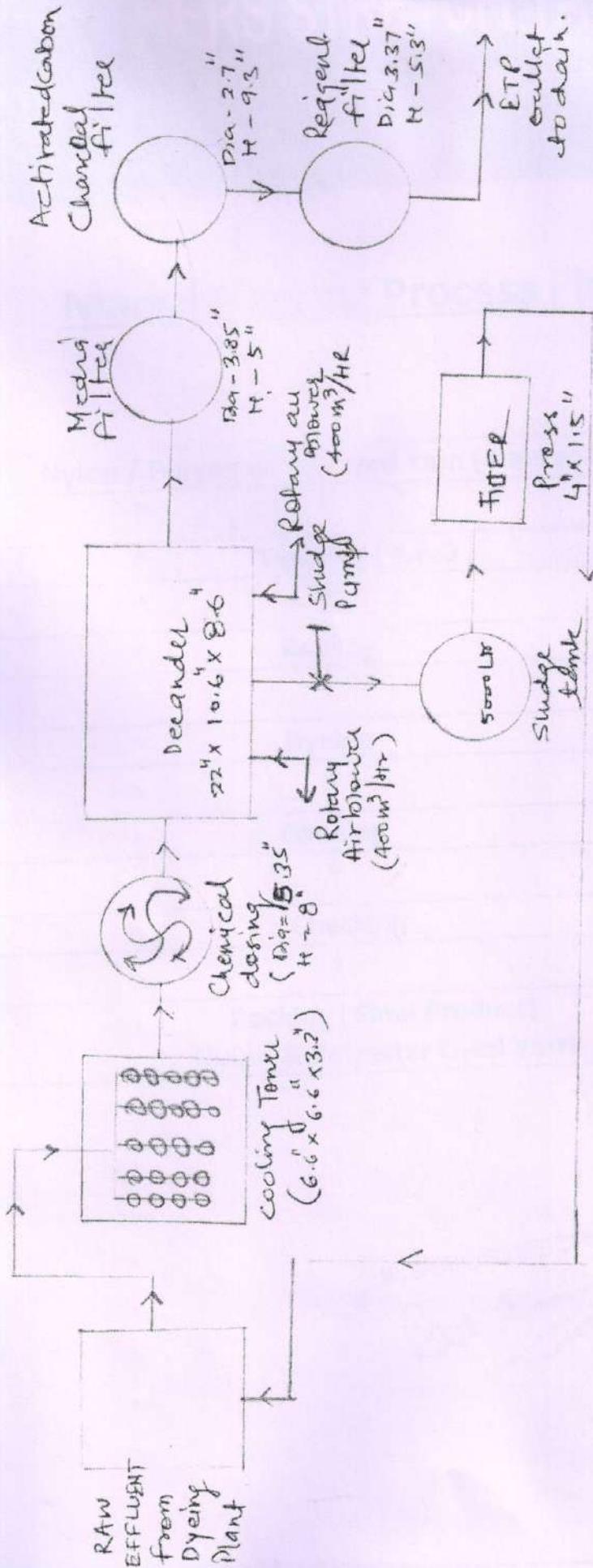
## ETP FLOW CHART



M/s BROTHERS STRETCH YARN PVT. LTD.  
*Rishi Sharma*  
Director



SCHEMATIC FLOW DIAGRAM OF ETP PLANT  
WITH INSTALLED CAPACITY of 200000 LTRS/Day



BROTHERS STRETCH YARN PVT. LTD.  
 PLOT NO. 176, HSIDC, PHASE-I  
 BARI IN INDUSTRIAL ESTATE  
 GATE NO. SC-115, LUDHIANA - 131101

M/s BROTHERS STRETCH YARN PVT. LTD.

*[Signature]*  
 Director



हरियाणा सरकार  
हरियाणा जल ससाधन प्राधिकरण  
Government of Haryana  
Haryana Water Resources Authority

**PERMISSION CERTIFICATE FOR GROUND WATER EXTRACTION**

Project Name: BROTHERS STRETCH YARN PVT LTD  
Project Address: PLOT NO 176, PHASE-I, HSIIDC BARHI, SONIPAT, HARYANA  
Village/MC: Bari Tehsil: Ganaur  
District: SONIPAT State: Haryana  
Pin Code: --  
Communication Address: PLOT NO 176, PHASE-I, HSIIDC BARHI, SONIPAT, HARYANA  
Address Regional Office: Rear Building, 3rd Floor, HSVP, Sector-6, Panchkula

1. NOC No.: HWRA/NOC/IND/R/2024/568  
2. Application No.: HWRA/IND/R/2024/1818  
3. Category: Industry  
4. Project Status: Renew  
5. NOC Type: Renew  
6. Ground Water Extraction Permitted:

Ground Water For	m3/day	m3/year	Valid From	Valid Upto
Fresh Water	85.00	28050.00	14/02/2024	14/02/2025
<b>Total</b>	<b>85.00</b>	<b>28050.00</b>	--	--

7. Details of Ground Water Extraction: Total Existing No.:1 Total Proposed No.:0

Abstraction Structure*	DW	DCB	BW	TW	DW	DCB	BW	TW
	--	--	1	--	--	--	--	--

\*DW - Dug Well, DCB - Dug cum Bore Well, BW - Bore Well, TW - Tube Well, DWLR - Digital Water Level Recorder

8. Quantum of ground water recharge(m3/year)

9. Number of Piezometers (Observation wells) to be constructed/ monitored & Monitoring mechanism

No. of Piezometers	Monitoring Mechanism		
	Manual	DWLR	Telemetry
0	0	0	0

\* Terms & conditions are at the back of this page.



### Validity of this NOC shall be subject to compliance of the following mandatory conditions

This NOC for abstraction of ground water, shall be subject to the following terms and conditions

1. NOC is granted to the applicant on the condition that local government water supply agencies are not able to supply the desired quantity of water. In case of supply of water from local agency the applicant shall immediately inform HWRA and reduce the abstraction of ground water accordingly.
2. The applicant shall adopt latest water efficient technologies to reduce dependence on ground water resources by 20% in three years. Compliance report in this regard shall be submitted yearly. The proof of reduction of dependence on ground water shall also be submitted half yearly i.e., at the time of deposit of water abstraction charges of the second quarter.
3. The applicant abstracting ground water between 100-500 kld shall undertake self-annual water audit and those abstracting ground water more than 500 kld shall undertake water audit through organisations authorised by Government of India or HWRA and submit audit reports at the time of renewal of the NOC.
4. Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism shall be mandatory for industries drawing or proposing to draw more than 500 kld of ground water and Monitoring of water level shall be done by project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 25 m from the production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well wells Detailed guidelines for design and construction of piezometer is given on the portal. Monthly water level data shall be submitted to the HRWA through the web portal on quarterly basis.
5. The applicant with red category industries as per Haryana State Pollution Control Board shall store the harvested rainwater in surface storage tanks for use in the industry and shall not use the harvested rainwater to recharge ground water, further the applicants under this category shall ensure wellhead protection measures to prevent ground water pollution and will inform the compliance within 3 months.
6. Injection of treated/untreated wastewater/effluents into aquifer system is strictly prohibited.
7. The applicant drawing ground water in safe, semi-critical and critical assessment units shall be required to pay ground water abstraction charges on quarterly basis, applicable as per Tables 5.3A.
8. The applicant drawing ground water in over-exploited assessment units shall be liable to pay ground water restoration charges on quarterly basis, applicable as per Tables 5.3 B.
9. All the tube wells/ground water abstraction structures permitted shall be fixed with digital electromagnetic/ultrasonic water meters, by the industry at its own cost with telemetry system and monthly ground water abstraction data shall be recorded in a logbook. Compliance to this condition shall be reported within one month from the date of issue of this letter. Daily water meter readings to be recorded in a dedicated register and shall be submitted on the web portal to HWRA on quarterly basis or through centralized mechanism evolved by HWRA. The geotag photos of all the flow meters/water meters showing date and coordinates be uploaded on the portal for calculation of quarterly tariff. Without geotagged photos not showing date and coordinates will not be entertained.
10. The applicant, as per approved proposal, shall implement rainwater harvesting and ground water recharge measures within three months from the date of issuance of this NOC and undertake periodic maintenance of recharge structures. Photographs (with geo tag only) of the recharge structures etc. and compliance of completion of construction of the same along with copy of NOC shall be furnished immediately to the Haryana Water Resources Authority for verification, on the Email ID of the Authority (compliance - hwra@hry.gov.in)
11. The ground water chemical quality shall be monitored twice in a year during pre & post- monsoon period.
12. The monthly ground water level monitoring data in respect of piezometer shall be submitted quarterly to the Haryana Water Resources Authority on regular basis.
13. The applicant shall ensure proper recycling and reuse, including use for green belt, of wastewater after adequate treatment.
14. In case of renewal, application shall be submitted online within 90 days before the expiry of this NOC and abstraction of ground water, after expiry of NOC shall be illegal and liable for legal action as per law.
15. The applicant shall seek prior permissions from HWRA for any increase in daily quantum of groundwater abstraction (i.e. more than the permitted limit in the NOC).
16. Where the applicant granted NOC for abstraction of saline water and the existing well(s) is/are yielding fresh water, the same shall be sealed and new tube well(s) tapping saline water shall be constructed within 3 months of the issuance of NOC or from the date of seal of the fresh water tube well, as the case may be. The applicant shall be also ensuring safe disposal of saline residue, if any.
17. The applicant shall comply with the provisions of the Haryana Water Resources (Conservation, Regulation and Management) Authority Act, 2020, Rules, regulations, guidelines and directions issued thereunder. Non-compliance of these provisions shall be liable for the penalty as per the provisions of the Act, rules and regulations, guidelines and directions issued thereunder.
18. The applicant shall ensure the 100% reuse for non potable usage of self generated waste water after due treatment. He shall also ensure to reuse for non potable usage the Treated Waste Water (other than self generated) as per application and NOC terms & conditions
19. Since, this NOC has been issued on the basis of self-assessment by the applicant and without any site inspection, hence the Authority may inspect the site/unit and documents at any time. In case any material difference is found in the information submitted and the site conditions or documents, the Authority may suspend the NOC granted immediately and may revoke or modify the NOC after giving a notice to the applicant.
20. This NOC is subject to prevailing State Government rules/law of Courts orders related to construction of tube well, ground water withdrawal, construction of recharge or conservation structure/discharge of effluents or any such matters as applicable.
21. The applicant shall comply with the directions/conditions/instructions issued by any Court of law related to the matters concerned with the Authority.
22. The applicant shall report self-compliance duly signed by authorized person along with authorization letter by e-mail to Haryana Water Resources Authority quarterly as well as yearly basis after the issuance of NOC.
23. This NOC does not absolve the applicant of his obligation/requirement to obtain the necessary approvals from the statutory and administrative Authorities/Departments.
24. The issuance of this NOC does not imply that other statutory or administrative clearances shall necessarily be granted to the applicant by the concerned authorities. The concerned Authorities shall act as per their own procedure.
25. The applicant shall immediately inform the HWRA, if any change in the information provided by the applicant in the application form for seeking NOC.
26. This NOC shall not absolve the applicant from any penalty/punishment/environment compensation, which may have been imposed or may be imposed, for abstraction of groundwater during such period, before the issuance of this NOC.
27. In case of non-payment or delayed payment of ground water abstraction/restoration charges, a penal interest @ 18% shall be charged.
28. The necessary compliance shall be submitted to the Authority on the web portal of the Authority i.e. www.hwra.org.in or on the email id compliance-hwra@hry.gov.in.
29. In case validity period of the CTE/CTO expires during currency period of the NOC, then it will be responsibility of the project proponent to get it renewed well in time & submit renewed CTE/CTO within month after renewal of CTE/CTO by HSPCB, to HWRA. If the CTE/CTO has been suspended or rejected, project proponent is required to intimate the same to HWRA within a week of such rejection or suspension.

Note: This is computer generated certificate, it can be validated by scanning QR code.

30. Applicant to comply IS:10500:2012 standards before use of abstracted ground water for drinking & domestic purposes.
31. **The Renewal tariff is computer generated based upon the ground water use, rates mentioned in the guidelines and as per operational days (pro-rata basis) mentioned in the application by the applicant. However, as decided by the Authority, 300 operational days have been considered in case the operational days mentioned by the applicant are less than 300 day. The Tariff has been calculated for one year + 90 Days Non-interest-bearing Security in case of previous NOC issued by CGWA + number of days after expiry of NOC by CGWA up to the date of renewal by HWRA.**



## HARYANA STATE POLLUTION CONTROL BOARD

Star Complex, Opp. General Hospital, Delhi Road,  
Sonapat Ph. 0130-2236119(O) Email:-

hspcbrosr@gmail.com

E-mail: hspcb@hry.nic.in



No. HSPCB/Consent/ : 313101723SONCTO40651142

Dated:17/07/2023

To.

M/s :Brothers Stretch Yarn Pvt. Ltd.

Plot No. 176, HSIIDC, Barhi Industrial Estate, District Gannaur, Sonipat, Haryana

Subject: Grant of consent to operate to M/s Brothers Stretch Yarn Pvt. Ltd..

Please refer to your application no. 40651142 received on dated 2023-07-07 in regional office Sonipat. With reference to your above application for consent to operate, M/s Brothers Stretch Yarn Pvt. Ltd. is here by granted consent as per following specification/Terms and conditions.

Consent Under	BOTH
Period of consent	17/07/2023 to 30/09/2026
Industry Type	Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring
Category	RED
Investment(In Lakh)	471.54999
Total Land Area(Sq. meter)	1012.5
Total Builtup Area(Sq. meter)	980.0
<b>Quantity of effluent</b>	
1. Trade	90.0 KL/Day
2. Domestic	3.5 KL/Day
Number of outlets	2.0
<b>Mode of discharge</b>	
1. Domestic	Into HSIIDC sewer leading to CETP
2. Trade	Into HSIIDC sewer after treatment leading to CETP
<b>Domestic Effluent Parameters</b>	
1. NA	
<b>Trade Effluent Parameters</b>	
1. BOD	500 mg/l
2. COD	1400 mg/l
3. TSS	1500 mg/l
4. pH	6.0-9.0
5. O&	10 mg/l
6. Sulphide	1 mg/l
7. TDS	2100 mg/l

8. Phenolic compound	1 mg/l
Number of stacks	1
<b>Height of stack</b>	
1. Common stack attached to TFHa	30 meters
<b>Emission parameters</b>	
1. SPM	80 mg/m <sup>3</sup>
2. NOX	50 mg/m <sup>3</sup>
3. SOX	50 mg/m <sup>3</sup>
<b>Product Details</b>	
1. Nylon, Polyester and Cotton Dyed Yarn	7.0 Metric Tonnes/day
<b>Capacity of boiler</b>	
1. Gas fired TFH	400000 Kcalores/hr
2. Biomass fired TFH	1000000 Kcalores/hr
<b>Type of Furnace</b>	
1. NA	
<b>Type of Fuel</b>	
1. Biomass	2.5 Ton/day
2. Gas	1.0 Ton/day
<b>Raw Material Details</b>	
Nylon, Polyester and Cotton yarn	7000 Kg/Day
DYES AND CHEMICALS	100 Kg/Day

*Regional Officer, Sonipat  
Haryana State Pollution Control Board.*

#### Terms and conditions

1. The applicants shall maintain good house keeping both within factory and in the premises. All hose pipelines valves, storage tanks etc. shall be leak proof. In plant allowable pollutants levels, if specified by State Board should be met strictly.
2. The applicant/company shall comply with and carry out directive/orders issued by the Board in this consent order at all subsequent times without negligence of his /its part. The applicant/company shall be liable for such legal action against him as per provision of the law/act in case of violation of any order/directives. Issued at any time and or non compliance of the terms and conditions of his consent order.
3. The applicant shall make an application for grant of consent at least 90 days before the date of expiry of this consent.
4. Necessary fee as prescribed for obtaining renewal consent shall be paid by the applicant alongwith the consent application.
5. If due to any technological improvement or otherwise this Board is of opinion that all or any of the conditions referred to above required variation (including the change of any control equipment either in whole or in part) this Board shall after giving the applicant an opportunity

of being heard vary all or such condition and there upon the applicant shall be bound to comply with the conditions so varied.

6. The industry shall provide adequate arrangement for fighting the accidental leakages, discharge of any pollutants gas/liquids from the vessels, mechanical equipment etc. which are likely to cause environment pollution.
7. The industry shall comply noise pollution (Regulation and control) Rules, 2000.
8. The industry shall comply all the direction/Rules/Instructions as may be issued by the MOEF/CPCB/HSPCB from time to time.
9. The industry shall ensure that various characteristics of the effluents remain within the tolerance limits as specified in EPA Standard and as amended from time to time and at no time the concentration of any characteristics should exceed these limits for discharge.
10. The industry would immediately submit the revised application to the Board in the event of any change in the raw material in process, mode of treatment/discharge of effluent. In case of change of process at any stage during the consent period, the industry shall submit fresh consent application alongwith the consent to operate fee, if found due, which may be on any account and that shall be paid by the industry and the industry would immediately submit the consent application to the Board in the event of any change during the year in the raw material, quantity, quality of the effluent, mode of discharge, treatment facilities etc.
11. The officer/official of the Board shall reserve the right to access for the inspection of the industry in connection with the various process and the treatment facilities. The consent to operate is subject to review by the Board at any time.
12. Permissible limits for any pollutants mentioned in the consent to operate order should not exceed the concentration permitted in the effluent by the Board.
13. The industry shall pay the balance fee, in case it is found due from the industry at any time later on.
14. If the industry fails to adhere to any of the conditions of this consent to operate order, the consent to operate so granted shall automatically lapse.
15. If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit.
16. The industry shall comply all the Directions/ Rules/Instructions issued from time to time by the Board.

#### Specific Conditions :

1. That there will be no increase in generation of traded effluent.
2. Unit will comply the emissions standards laid down for boilers/TFH by CAQM/CPCB/Hon'ble Courts.
3. That the CTO so granted shall become invalid in case of violation of any of the above / any law of the land.
4. CTO granted is without prejudice to the action to be taken in respect of any violation made by unit in past & CTE will be deemed revoked & further action will be taken as per law if any violation observed at any stage.
5. Unit will not add any production capacity/polluting process/ under take expansion without taking CTE expansion.
6. Unit will comply CAQM direction issued vide No. 65 and HSPCB direction vide order dated 21.07.2022 regarding standard list of approved fuels in NCR.
7. Unit will submit analysis report of air emissions within 90 days from date of issuance of CTO.

**KAMALJIT  
SINGH**

Digitally signed by  
KAMALJIT SINGH  
Regional Officer, Sonapat  
Haryana State Pollution Control Board.  
Date: 2023.07.17  
15:18:27 +05'30'

Application no. :13725499

Industry id: 13SON249829

Date: 25/07/2021



**Haryana State Pollution Control Board**  
Star Complex, Opp. General Hospital, Delhi Road, Sonapat Ph. 0130-  
2236119(O) Email:- hspcbrosr@gmail.com



No. :HWM/SON/2021/13725499

DT: 25/07/2021

To

M/s Brothers Stretch Yarn Pvt. Ltd.  
Plot No. 176, HSIIDC, Barhi Industrial Estate, District Gannaur, Sonipat, Haryana  
Sonipat

**Sub: Grant of Authorization under Hazardous and Other Wastes(Management & Transboundary Movement) Rules, 2016**

- Reference of application:13725499 dated: 25/07/2021
- Ritik Sharma of Brothers Stretch Yarn Pvt. Ltd. is hereby granted an authorization for generation, collection, storage, transportation on the premises situated at Plot No. 176, HSIIDC, Barhi Industrial Estate, District Gannaur, Sonipat, Haryana

**HARYANA STATE**  
Details of Authorization

S.No.	Name of process and Category of Hazardous Waste as per the Schedules I, II and III of these rules	Authorised mode of disposal or recycling or utilisation or co-processing, etc.	Quantity
1	Industrial operations using mineral/synthetic oil as lubricant in hydraulic systems or other applications, Used/spent oil	Through authorized recycler	0.2 KL/Annu m
2	Purification and treatment of exhaust air, water and waste water from the ..... treatment plants (CETP's), Chemical sludge from waste water treatment	Through GEPIL	4 T/Annum

- The authorization shall be valid for a period of 01/10/2021 to 30/09/2026
- The authorization is subject to the following general and specific conditions :-

**Regional Officer Sonipat**  
**For Haryana State Pollution Control Board**

Conditions of Authorization:

Application no. :13725499

Industry id: 13SON249829

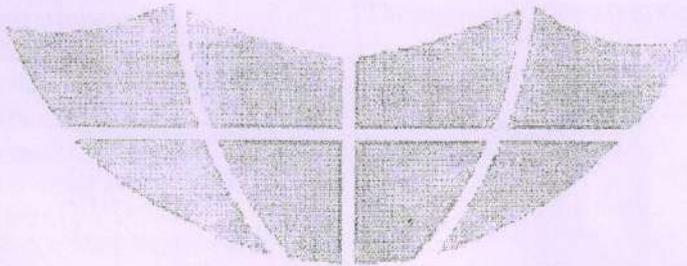
Date: 25/07/2021

\*

1. The authorised person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.
2. The authorization or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Control Board.
3. The person authorised shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization.
4. Any unauthorised change in personnel equipment or working conditions as mentioned in the application by the person authorised shall constitute a breach of this authorization.
5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorization is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time.
6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and Penalty".
7. An application for the renewal of an authorization shall be made as laid down under these Rules.
8. Any other conditions for compliance as per the guidelines issued by the Ministry of Environment, Forest and Climate Changes or Central Pollution Control Board from time to time.
9. Annual return shall be filed by June 30 th for the period ensuing 31 st March of the year.

SHUPINDER SINGH Digitally signed by SHUPINDER SINGH  
Regional Officer Sonapat

HARYANA STATE For Haryana State Pollution Control Board





**HARYANA STATE POLLUTION CONTROL BOARD**  
 Plot No. 1, Sector-15, Part-II, Sonapat, Ph. - 0130-2236119,  
 E-mail ID: - [hspcbrosr@gmail.com](mailto:hspcbrosr@gmail.com)



No HSPCB/SR/2025/ 2697

Dated: 2/11/25

To

M/s Brothers Stretch Pvt. Ltd.,  
 Plot No. 176, HSIIDC, Barhi Industrial Estate,  
 District-Gannaur, Sonapat, Haryana

**Sub:** Show Cause Notice for Closure under section 33-A of Water Act, 1974, prosecution action under section 43/44 of Water Act, 1974, revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act, 1981 and imposing environmental compensation as per order dated 22.12.2021.

Whereas, the unit was inspected on 08.08.2024 by the Joint Team of CPCB and HSPCB in reference to OA No.622/2024 titled as Varun Gulati Vs State of Haryana & Ors. pending before Hon'ble NGT, New Delhi and the unit is involved in process of Dyeing, printing, finishing having CTO valid upto 30.09.2026.

Whereas, during inspection following deficiencies have been observed which need to be complied as per condition of CTO granted to the said unit:-

1. Effluent generation & discharge are higher than fresh water consumption, indicating that fresh water consumption/effluent generation/effluent discharge logbook is not properly/correctly maintained.
2. Effluent characteristics: as per analysis report is as below:-

Parameter	PETP inlet	PETP outlet	Prescribed discharge norms	Compliance w.r.t norms
pH	6.6	8.3	6.0-9.0	With existing treatment scheme, such a high reduction in pollution parameters indicates dilution with freshwater in PETP at different stages Non - compliance (Dilution)
Colour	389	BDL	-	
BOD (mg/l)	785	4	500	
COD (mg/l)	1006	37	1400	
TSS (mg/l)	61	30	1500	
TDS (mg/l)	1424	820	2100	

3. Dilution observed in the PETP with fresh water.
4. Unit has not obtained NOC from Haryana Water Resource Authority (HWRA).

**Recommendation of the Team:-**

1. The unit shall conduct study on water balance through government reputed institutes.
2. The unit shall ensure that effluent not discharged without treatment.
3. The unit shall obtain valid no objection certificate from HGWA.

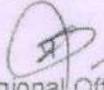
Therefore, you are hereby directed to show cause & explain within **15 days** as to why closure action may not be taken against your unit u/s 33-A Water (Prevention and Control of Pollution) Act, 1974, prosecution action under section 43/44 of Water (Prevention and Control of Pollution) Act, 1974 and revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act, 1981 besides initiation of legal action under the Acts for non-compliance of the relevant provisions of Environmental Acts/Rules/Laws.

In case you fail to reply/comply with the deficiencies mentioned above within above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as mentioned above, which will warrant closure action against your unit under relevant Acts/ Rules besides initiation of legal action under the relevant Acts/Rules without giving any further notice.

Whereas, for the above said violations you are liable to pay the Environmental Compensation in terms of the directions of Board issued letter no. HSPCB/PLG/2021/2343-2350 dated 22.12.2021 as assessed by the Board as per methodology defined therein.

Endst. No. HSPCB/SR/2025/

Dated:

 02/01/25  
Regional Officer,  
Sonepat Region.

A copy of the above is forwarded to the Chairman, HSPCB, Panchkula for information, please.

/  
Regional Officer,  
Sonepat Region.



# BROTHERS STRETCH YARN PVT. LTD.

GSTIN : 06AADCB9195M1Z3  
CIN : U17200DL2009PTC196465

Works : Plot No. 176, HSIIDC, PHASE-I  
Barhi Industrial Estate, Gannaur,  
Distt. Sonipat, Haryana-131101  
Tel. : 0130-2474888

E-mail : bsypltd@gmail.com  
contact@brothersyarn.com

(e/c)

02.02.2025

To

The Regional Officer  
Haryana State Pollution Control Board (HSPCB)  
Sector-15, Sonipat, Haryana

**SUBJECT: REVISED ADDITIONAL REPLY TO SHOW CAUSE  
NOTICE NO. HSPCB/SR/2025/2697 DATED 02.01.2025**

**RE: HSPCB LETTER NO. HSPCB/SR/2025/2697 DATED 02-  
01-2025, RECEIVED ON 16-01-2025**

Respected Sir,

1. This is in reference to the Show Cause Notice (SCN) issued under Section 33-A, 27, and 43/44 of the Water (Prevention and Control of Pollution) Act, 1974, and Section 21(4) of the Air (Prevention and Control of Pollution) Act, 1981. The Notice alleges non-compliance regarding dilution in the Primary Effluent Treatment Plant (PETP).

We take this opportunity to clarify and demonstrate that our unit is fully compliant with all regulatory requirements.

HARYANA STATE POLLUTION  
CONTROL BOARD  
Plnt. No. 05/05, Part-II  
SONIPAT-131001(HR.)

**2. BACKGROUND OF THE COMPANY**

Brother Stretch Yarn Pvt. Ltd. is a reputed and responsible industrial unit engaged in the process of yarn dyeing and washing with a properly

AADCB9195M1Z3  
7200DL2009PTC196465

Works : Plot No. 176, HSIIDC, PHASE-I  
Barhi Industrial Estate, Gannaur,  
Distt. Sonapat, Haryana-131101  
Tel. : 0130-2474888

E-mail : bsypltd@gmail.com  
contact@brothersyarn.com

maintained and adequate Effluent Treatment Plant (ETP), including installed flow meters and logbooks for freshwater consumption and trade effluent generation. No printing process is involved in our operations. Our company is committed to sustainability, environmental compliance, and adherence to all applicable legal norms. We have always strived to maintain the highest standards of water conservation and pollution control, ensuring that we meet and exceed the environmental regulations prescribed by the Central and State Pollution Control Boards. The company is run by law-abiding citizens who believe in ethical business practices and transparency.

Our unit operates with advanced water treatment and recycling systems to minimize freshwater consumption and ensure compliance with the prescribed discharge norms. We have continuously invested in cleaner production techniques and best management practices, reflecting our dedication to responsible industrial operations.

### **3. EFFLUENT GENERATION & DISCHARGE ALLEGEDLY HIGHER THAN FRESHWATER CONSUMPTION**

**Discrepancy in Calculation by Inspection Team:** The observation that effluent discharge is higher than freshwater consumption is incorrect and appears to be based on an erroneous interpretation of the data. Our records, which were previously submitted via email on 20.08.2024, demonstrate that our effluent generation is well within permissible limits. The relevant records for the period May 2024 to July 2024 show an average monthly water consumption of 53.33 KL against a trade effluent generation of 51.33 KL, proving that there is no excess discharge. The

AADCB9195M1Z3  
7200DL2009PTC196465

Works : Plot No. 176, HSIIDC, PHASE-I  
Barhi Industrial Estate, Gannaur,  
Distt. Sonapat, Haryana-131101  
Tel. : 0130-2474888

E-mail : bsypltd@gmail.com  
contact@brothersyarn.com

copy of the records for May 2024 to July 2024 along with the Logbook of Borewell is annexed hereto as **Annexure 1.**

Additionally, for further transparency, we enclose updated data from August 2024 to 27th January 2025 which consistently shows similar values. Our unit has installed magnetic flow meters at all required locations, and the logbooks are duly maintained and submitted regularly. The copy of the records for August 2024 to January 2025 along with the Logbook of Borewell is annexed hereto as **Annexure 2.**

**Regulatory Justification:** As per the norms, the Consent to Operate (CTO) is not granted to any industry that is non-compliant with effluent treatment and discharge norms. It is pertinent to note that the inspection in question was conducted in August 2024, whereas the Consent to Operate was granted to our unit on 17.07.2023, valid till 30.09.2026. This clearly indicates that our industry was found to be in full compliance with the applicable environmental regulations at the time of granting the consent. The issuance of the SCN in January 2025, more than a year after the grant of CTO, appears to be an afterthought and raises serious concerns regarding the basis and intent behind such action. This sequence of events highlights that the findings in the SCN are either erroneous, outdated, or do not reflect the actual compliance status of the unit at present. Therefore, the SCN must be reconsidered in light of the fact that the industry has already been deemed compliant by the Board itself in 2023. The copy of the latest CTO provided by HWRA is annexed hereto as **Annexure 3.**

AADCB9195M1Z3  
7200DL2009PTC196465

Works : Plot No. 176, HSIIDC, PHASE-I  
Barhi Industrial Estate, Gannaur,  
Distt. Sonapat, Haryana-131101  
Tel. : 0130-2474888

E-mail : bsypltd@gmail.com  
contact@brothersyarn.com

4. **ALLEGED DILUTION OBSERVED IN THE PETP WITH FRESHWATER**

At the outset it is stated that we dispute the validity of the sample collected as we have not been informed whether the prescribed norms for sampling and testing have been adhered to. It is essential that due process be followed in environmental assessments, and we request full disclosure of the methodology and compliance with statutory protocols in the sampling process.

Moreover, we were never provided with a copy of the analysis report from the sample collected by the joint team on 08.08.2024, which forms the basis of the allegations. Without access to this report, we cannot verify or counter the alleged non-compliances. It is a fundamental legal requirement that any adverse report affecting our rights must be communicated to us for review.

Our unit has a functional and efficient ETP that consistently achieves prescribed standards, as is evident from analysis reports from HSPCB and other EPA-recognized laboratories. The detailed project report of the ETP installed at our facility is annexed hereto as **Annexure 4.**

There is no dilution of effluent with freshwater in our PETP. This allegation is not supported by any concrete evidence. The joint inspection team did not find any such arrangement during their visit, and there was no adverse remark in the site inspection report. Further, our logbooks and flow meters confirm that no dilution takes place. The copy of other analysis reports from HSPCB and other EPA-recognized laboratories are enclosed for reference as **Annexure 5.**

AADC9195M1Z3  
7200DL2009PTC196465

Works : Plot No. 176, HSIIDC, PHASE-I  
Barhi Industrial Estate, Gannaur,  
Distt. Sonapat, Haryana-131101  
Tel. : 0130-2474888

E-mail : bsypltd@gmail.com  
contact@brothersyarn.com

5. **NOC FROM HARYANA WATER RESOURCE AUTHORITY (HWRA)**

Our unit has obtained a valid No Objection Certificate (NOC) from HWRA for groundwater extraction, and the same has been renewed, with the latest validity up to 14.02.2025. In fact, we have also been granted authorization for generation, collection, storage, transportation under the Authorization under Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016. The copy of the NOC from HWRA for groundwater extraction is annexed hereto as **Annexure 6**. The copy of the authorization for generation, collection, storage, transportation under the Authorization under Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016 is annexed hereto as **Annexure 7**.

6. **COMPLIANCE WITH HSPCB RECOMMENDATIONS**

- 6.1. We are already in the process of conducting a study on water balance through a government-reputed institute.
- 6.2. Our ETP is regularly operated, and effluent discharge is strictly in compliance with prescribed standards. Analysis reports from HSPCB and EPA-recognized laboratories confirm this.
- 6.3. As stated earlier, we have already obtained and renewed our NOC from HWRA, and the same is valid up to 14.02.2025.

7. **TIMING OF THE NOTICE AND CURRENT COMPLIANCE STATUS**

The inspection in question took place in July/August 2024, whereas the present notice was received only in January 2025. While we fully

**BROTHERS STRETCH YARN PVT. LTD.**

AAADCB9195M1Z3  
17200DL2009PTC196465

Works : Plot No. 176, HSIIDC, PHASE-I  
Barhi Industrial Estate, Gannaur,  
Distt. Sonapat, Haryana-131101  
Tel. : 0130-2474888

E-mail : bsypltd@gmail.com  
contact@brothersyarn.com

acknowledge the regulatory authority's right to issue such notices, it is essential to consider that compliance status evolves over time. Assuming but not admitting that there were any concerns at the time of inspection, our unit has since taken proactive steps to rectify any potential issues. Consequently, the findings of the inspection may no longer be reflective of the current operational reality.

Furthermore, our unit undergoes annual inspections by the Central Pollution Control Board (CPCB), in which we have consistently been found compliant with all environmental norms. These inspections reaffirm that our ETP functions efficiently, effluent discharge remains within permissible limits, and no dilution of effluent with freshwater occurs. The past records of these inspections further validate our adherence to pollution control measures and negate the allegations raised in the show cause notice.

#### 8. FINANCIAL IMPACT ON LIVELIHOODS OF WORKERS

The closure of our unit would not only impact our company but also have far-reaching consequences on the livelihoods of numerous employees who depend on it. Our workforce comprises individuals from diverse socio-economic backgrounds, many of whom are the sole breadwinners for their families. A closure would lead to job losses, financial distress, and disruption of livelihoods for these workers, affecting their ability to provide for their families and sustain their daily lives. Additionally, local suppliers, vendors, and small businesses that rely on our operations would also face economic hardship. We humbly request that such wider social and economic implications be considered while evaluating the SCN.

AADC9195M1Z3  
7200DL2009PTC196465

Works : Plot No. 176, HSIIDC, PHASE-I  
Barhi Industrial Estate, Gannaur,  
Distt. Sonapat, Haryana-131101  
Tel. : 0130-2474888

E-mail : bsypltd@gmail.com  
contact@brothersyarn.com

9. **SUMMARY OF POINTERS:**

- 9.1. Effluent generation is within permissible limits, as shown in submitted records. No discrepancy; data from May 2024 to January 2025 confirms compliance. Magnetic flow meters installed, and logbooks maintained.
- 9.2. Analysis report from 08.08.2024 was never provided to us. ETP meets prescribed standards, as confirmed by other analysis reports.
- 9.3. No factual evidence of dilution was found during inspection. Logbooks and flow meter data confirm no freshwater dilution. No adverse remark in the site inspection report.
- 9.4. NOC from Haryana Water Resource Authority (HWRA). A valid NOC has been obtained and renewed up to 14.02.2025. Copy of the NOC was submitted to HSPCB.

Without prejudice to the submissions made above, we wish to humbly submit that we have internally conducted our own investigation into the matter. As per the recommendation stated in the Show Cause Notice, the necessary corrective measures, if any, have now been implemented. Therefore, there exists no reason for the closure of our industry or the imposition of any environmental compensation.

In light of the above, we request the following:

- a. Withdrawal of the SCN as the allegations are based on erroneous assumptions and lack of procedural compliance.
- b. Consideration of our compliance measures, including water conservation and cleaner technology adoption.

**BROTHERS STRETCH YARN PVT. LTD.**

6AADC9195M1Z3  
J17200DL2009PTC196465

Works : Plot No. 176, HSIIDC, PHASE-I  
Barhi Industrial Estate, Gannaur,  
Distt. Sonipat, Haryana-131101  
Tel. : 0130-2474888

E-mail : bsyp ltd@gmail.com  
contact@brothersyarn.com

- c. Provision of a re-inspection opportunity with independent third-party validation to ensure fairness.

We reiterate our commitment to environmental compliance and look forward to a fair and just resolution of the matter.

Thanking you.

**For M/s BROTHERS STRETCH YARN PVT. LTD.**

**PLOT NO.176, HSIIDC, PHASE-1, BARHI INDUSTRIAL**

**ESTATE GANNAUR, SONIPAT-131101**

*Ritik Sharma*

(Authorized Signatory)



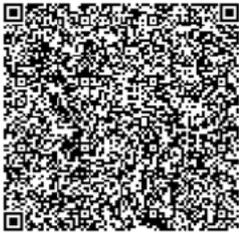


हरियाणा सरकार  
हरियाणा जल संसाधन प्राधिकरण  
Government of Haryana  
Haryana Water Resources Authority

**PERMISSION CERTIFICATE FOR GROUND WATER EXTRACTION**

Project Name:	BROTHERS STRETCH YARN PVT LTD							
Project Address:	PLOT NO 176, PHASE-I, HSIIDC BARHI, SONIPAT, HARYANA							
Village/MC:	Bari	Tehsil:	Ganaur					
District:	SONIPAT	State:	Haryana					
Pin Code:	--							
Communication Address:	PLOT NO 176, PHASE-I, HSIIDC BARHI, SONIPAT, HARYANA							
Address Regional Office:	Rear Building, 3rd Floor, HSVP, Sector-6, Panchkula							
1. NOC No.:	HWRA/NOC/IND/R/2024/568							
2. Application No.:	HWRA/IND/R/2024/1818	3. Category:	Industry					
4. Project Status:	Renew	5. NOC Type:	Renew					
6. Ground Water Extraction Permitted:								
<b>Ground Water For</b>	<b>m3/day</b>	<b>m3/year</b>	<b>Valld From</b>	<b>Valld Upto</b>				
Fresh Water	85.00	28050.00	14/02/2024	14/02/2025				
<b>Total</b>	<b>85.00</b>	<b>28050.00</b>	--	--				
7. Details of Ground Water Extraction: Total Existing No.:	1		Total Proposed No.:0					
	DW	DCB	BW	TW	DW	DCB	BW	TW
Abstraction Structure*	--	--	1	--	--	--	--	--
*DW - Dug Well,DCB - Dug cum Bore Well,BW - Bore Well,TW - Tube Well,DWLR - Digital Water Level Recorder								
8. Quantum of ground water recharge(m3/year)	--							
9. Number of Piezometers (Observation wells) to be constructed/ monitored & Monitoring mechanism	No. of Piezometers		Monitoring Mechanism					
	0		Manual	DWLR	Telemetry			
		0	0	0	0			

\* Terms & conditions are at the back of this page.



This NOC for abstraction of ground water, shall be subject to the following terms and conditions

1. NOC is granted to the applicant on the condition that local government water supply agencies are not able to supply the desired quantity of water. In case of supply of water from local agency the applicant shall immediately inform HWRA and reduce the abstraction of ground water accordingly.
2. The applicant shall adopt latest water efficient technologies to reduce dependence on ground water resources by 20% in three years. Compliance report in this regard shall be submitted yearly. The proof of reduction of dependence on ground water shall also be submitted half yearly i.e., at the time of deposit of water abstraction charges of the second quarter.
3. The applicant abstracting ground water between 100-500 kld shall undertake self-annual water audit and those abstracting ground water more than 500 kld shall undertake water audit through organisations authorised by Government of India or HWRA and submit audit reports at the time of renewal of the NOC.
4. Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism shall be mandatory for industries drawing or proposing to draw more than 500 kld of ground water and Monitoring of water level shall be done by project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 25 m from the production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well wells Detailed guidelines for design and construction of piezometer is given on the portal. Monthly water level data shall be submitted to the HRWA through the web portal on quarterly basis.
5. The applicant with red category industries as per Haryana State Pollution Control Board shall store the harvested rainwater in surface storage tanks for use in the industry and shall not use the harvested rainwater to recharge ground water, further the applicants under this category shall ensure wellhead protection measures to prevent ground water pollution and will inform the compliance within 3 months.
6. Injection of treated/untreated wastewater/effluents into aquifer system is strictly prohibited.
7. The applicant drawing ground water in safe, semi-critical and critical assessment units shall be required to pay ground water abstraction charges on quarterly basis, applicable as per Tables 5.3A.
8. The applicant drawing ground water in over-exploited assessment units shall be liable to pay ground water restoration charges on quarterly basis, applicable as per Tables 5.3 B.
9. All the tube wells/ground water abstraction structures permitted shall be fixed with digital electromagnetic/ultrasonic water meters, by the industry at its own cost with telemetry system and monthly ground water abstraction data shall be recorded in a logbook. Compliance to this condition shall be reported within one month from the date of issue of this letter. Daily water meter readings to be recorded in a dedicated register and shall be submitted on the web portal to HWRA on quarterly basis or through centralized mechanism evolved by HWRA. The geotag photos of all the flow meters/water meters showing date and coordinates be uploaded on the portal for calculation of quarterly tariff. Without geotagged photos not showing date and coordinates will not be entertained.
10. The applicant, as per approved proposal, shall implement rainwater harvesting and ground water recharge measures within three months from the date of issuance of this NOC and undertake periodic maintenance of recharge structures. Photographs (with geo tag only) of the recharge structures etc. and compliance of completion of construction of the same along with copy of NOC shall be furnished immediately to the Haryana Water Resources Authority for verification, on the Email ID of the Authority (compliance - hwra@hry.gov.in)
11. The ground water chemical quality shall be monitored twice in a year during pre & post- monsoon period.
12. The monthly ground water level monitoring data in respect of piezometer shall be submitted quarterly to the Haryana Water Resources Authority on regular basis.
13. The applicant shall ensure proper recycling and reuse, including use for green belt, of wastewater after adequate treatment.
14. In case of renewal, application shall be submitted online within 90 days before the expiry of this NOC and abstraction of ground water, after expiry of NOC shall be illegal and liable for legal action as per law.
15. The applicant shall seek prior permissions from HWRA for any increase in daily quantum of groundwater abstraction (i.e. more than the permitted limit in the NOC).
16. Where the applicant granted NOC for abstraction of saline water and the existing well(s) is/are yielding fresh water, the same shall be sealed and new tube well(s) tapping saline water shall be constructed within 3 months of the issuance of NOC or from the date of seal of the fresh water tube well, as the case may be. The applicant shall be also ensuring safe disposal of saline residue, if any.
17. The applicant shall comply with the provisions of the Haryana Water Resources (Conservation, Regulation and Management) Authority Act, 2020, Rules, regulations, guidelines and directions issued thereunder. Non-compliance of these provisions shall be liable for the penalty as per the provisions of the Act, rules and regulations, guidelines and directions issued thereunder.
18. The applicant shall ensure the 100% reuse for non potable usage of self generated waste water after due treatment. He shall also ensure to reuse for non potable usage the Treated Waste Water (other than self generated) as per application and NOC terms & conditions
19. Since, this NOC has been issued on the basis of self-assessment by the applicant and without any site inspection, hence the Authority may inspect the site/unit and documents at any time. In case any material difference is found in the information submitted and the site conditions or documents, the Authority may suspend the NOC granted immediately and may revoke or modify the NOC after giving a notice to the applicant.
20. This NOC is subject to prevailing State Government rules/law of Courts orders related to construction of tube well, ground water withdrawal, construction of recharge or conservation structure/discharge of effluents or any such matters as applicable.
21. The applicant shall comply with the directions/conditions/instructions issued by any Court of law related to the matters concerned with the Authority.
22. The applicant shall report self-compliance duly signed by authorized person along with authorization letter by e-mail to Haryana Water Resources Authority quarterly as well as yearly basis after the issuance of NOC.
23. This NOC does not absolve the applicant of his obligation/requirement to obtain the necessary approvals from the statutory and administrative Authorities/Departments.
24. The issuance of this NOC does not imply that other statutory or administrative clearances shall necessarily be granted to the applicant by the concerned authorities. The concerned Authorities shall act as per their own procedure.
25. The applicant shall immediately inform the HWRA, if any change in the information provided by the applicant in the application form for seeking NOC.
26. This NOC shall not absolve the applicant from any penalty/punishment/environment compensation, which may have been imposed or may be imposed, for abstraction of groundwater during such period, before the issuance of this NOC.
27. In case of non-payment or delayed payment of ground water abstraction/restoration charges, a penal interest @ 18% shall be charged.
28. The necessary compliance shall be submitted to the Authority on the web portal of the Authority i.e. [www.hwra.org.in](http://www.hwra.org.in) or on the email id [compliance-hwra@hry.gov.in](mailto:compliance-hwra@hry.gov.in).
29. In case validity period of the CTE/CTO expires during currency period of the NOC, then it will be responsibility of the project proponent to get it renewed well in time & submit renewed CTE/CTO within month after renewal of CTE/CTO by HSPCB, to HWRA. If the CTE/CTO has been suspended or rejected, project proponent is required to intimate the same to HWRA within a week of such rejection or suspension.

**Note: This is computer generated certificate, it can be validated by scanning QR code.**

30. Applicant to comply IS:10500:2012 standards before use of abstracted ground water for drinking & domestic purposes.
31. **The Renewal tariff is computer generated based upon the ground water use, rates mentioned in the guidelines and as per operational days (pro-rata basis) mentioned in the application by the applicant. However, as decided by the Authority, 300 operational days have been considered in case the operational days mentioned by the applicant are less than 300 day. The Tariff has been calculated for one year + 90 Days Non-interest-bearing Security in case of previous NOC issued by CGWA + number of days after expiry of NOC by CGWA up to the date of renewal by HWRA.**



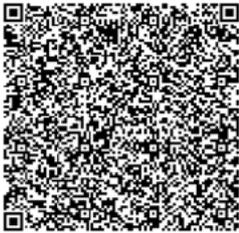


हरियाणा सरकार  
हरियाणा जल संसाधन प्राधिकरण  
Government of Haryana  
Haryana Water Resources Authority

**PERMISSION CERTIFICATE FOR GROUND WATER EXTRACTION**

Project Name:	BROTHERS STRETCH YARN PVT LTD							
Project Address:	PLOT NO 176, PHASE-I, HSIIDC BARHI, SONIPAT, HARYANA							
Village/MC:	Bari	Tehsil:	Ganaur					
District:	SONIPAT	State:	Haryana					
Pin Code:	--							
Communication Address:	PLOT NO 176, PHASE-I, HSIIDC BARHI, SONIPAT, HARYANA							
Address Regional Office:	Rear Building, 3rd Floor, HSVP, Sector-6, Panchkula							
1. NOC No.:	HWRA/NOC/IND/R/2025/1757							
2. Application No.:	HWRA/IND/R/2025/3383	3. Category:	Industry					
4. Project Status:	Renew	5. NOC Type:	Renew					
6. Ground Water Extraction Permitted:								
<b>Ground Water For</b>	<b>m3/day</b>	<b>m3/year</b>	<b>Valld From</b>	<b>Valld Upto</b>				
Fresh Water	85.00	28050.00	15/02/2025	14/02/2026				
<b>Total</b>	<b>85.00</b>	<b>28050.00</b>	--	--				
7. Details of Ground Water Extraction: Total Existing No.:	1		Total Proposed No.:		0			
	DW	DCB	BW	TW	DW	DCB	BW	TW
Abstraction Structure*	--	--	1	--	--	--	--	--
*DW - Dug Well,DCB - Dug cum Bore Well,BW - Bore Well,TW - Tube Well,DWLR - Digital Water Level Recorder								
8. Quantum of ground water recharge(m3/year)	--							
9. Number of Piezometers (Observation wells) to be constructed/ monitored & Monitoring mechanism	No. of Piezometers		Monitoring Mechanism					
	0		Manual	DWLR	Telemetry			
		0	0	0	0			

\* Terms & conditions are at the back of this page.



Validity of this NOC shall be subject to compliance of the following mandatory conditions

This NOC for abstraction of ground water, shall be subject to the following terms and conditions



1. NOC is granted to the applicant on the condition that local government water supply agencies are not able to supply the desired quantity of water. In case of supply of water from local agency the applicant shall immediately inform HWRA and reduce the abstraction of ground water accordingly.
2. The applicant shall adopt latest water efficient technologies to reduce dependence on ground water resources by 20% in three years. Compliance report in this regard shall be submitted yearly. The proof of reduction of dependence on ground water shall also be submitted half yearly i.e., at the time of deposit of water abstraction charges of the second quarter.
3. The applicant abstracting ground water between 100-500 kld shall undertake self-annual water audit and those abstracting ground water more than 500 kld shall undertake water audit through organisations authorised by Government of India or HWRA and submit audit reports at the time of renewal of the NOC.
4. Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism shall be mandatory for industries drawing or proposing to draw more than 500 kld of ground water and Monitoring of water level shall be done by project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 25 m from the production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well wells Detailed guidelines for design and construction of piezometer is given on the portal. Monthly water level data shall be submitted to the HRWA through the web portal on quarterly basis.
5. The applicant with red category industries as per Haryana State Pollution Control Board shall store the harvested rainwater in surface storage tanks for use in the industry and shall not use the harvested rainwater to recharge ground water, further the applicants under this category shall ensure wellhead protection measures to prevent ground water pollution and will inform the compliance within 3 months.
6. Injection of treated/untreated wastewater/effluents into aquifer system is strictly prohibited.
7. The applicant drawing ground water in safe, semi-critical and critical assessment units shall be required to pay ground water abstraction charges on quarterly basis, applicable as per Tables 5.3A.
8. The applicant drawing ground water in over-exploited assessment units shall be liable to pay ground water restoration charges on quarterly basis, applicable as per Tables 5.3 B.
9. All the tube wells/ground water abstraction structures permitted shall be fixed with digital electromagnetic/ultrasonic water meters, by the industry at its own cost with telemetry system and monthly ground water abstraction data shall be recorded in a logbook. Compliance to this condition shall be reported within one month from the date of issue of this letter. Daily water meter readings to be recorded in a dedicated register and shall be submitted on the web portal to HWRA on quarterly basis or through centralized mechanism evolved by HWRA. The geotag photos of all the flow meters/water meters showing date and coordinates be uploaded on the portal for calculation of quarterly tariff. Without geotagged photos not showing date and coordinates will not be entertained.
10. The applicant, as per approved proposal, shall implement rainwater harvesting and ground water recharge measures within three months from the date of issuance of this NOC and undertake periodic maintenance of recharge structures. Photographs (with geo tag only) of the recharge structures etc. and compliance of completion of construction of the same along with copy of NOC shall be furnished immediately to the Haryana Water Resources Authority for verification, on the Email ID of the Authority (compliance - hwra@hry.gov.in)
11. The ground water chemical quality shall be monitored twice in a year during pre & post- monsoon period.
12. The monthly ground water level monitoring data in respect of piezometer shall be submitted quarterly to the Haryana Water Resources Authority on regular basis.
13. The applicant shall ensure proper recycling and reuse, including use for green belt, of wastewater after adequate treatment.
14. In case of renewal, application shall be submitted online within 90 days before the expiry of this NOC and abstraction of ground water, after expiry of NOC shall be illegal and liable for legal action as per law.
15. The applicant shall seek prior permissions from HWRA for any increase in daily quantum of groundwater abstraction (i.e. more than the permitted limit in the NOC).
16. Where the applicant granted NOC for abstraction of saline water and the existing well(s) is/are yielding fresh water, the same shall be sealed and new tube well(s) tapping saline water shall be constructed within 3 months of the issuance of NOC or from the date of seal of the fresh water tube well, as the case may be. The applicant shall be also ensuring safe disposal of saline residue, if any.
17. The applicant shall comply with the provisions of the Haryana Water Resources (Conservation, Regulation and Management) Authority Act, 2020, Rules, regulations, guidelines and directions issued thereunder. Non-compliance of these provisions shall be liable for the penalty as per the provisions of the Act, rules and regulations, guidelines and directions issued thereunder.
18. The applicant shall ensure the 100% reuse for non potable usage of self generated waste water after due treatment. He shall also ensure to reuse for non potable usage the Treated Waste Water (other than self generated) as per application and NOC terms & conditions
19. Since, this NOC has been issued on the basis of self-assessment by the applicant and without any site inspection, hence the Authority may inspect the site/unit and documents at any time. In case any material difference is found in the information submitted and the site conditions or documents, the Authority may suspend the NOC granted immediately and may revoke or modify the NOC after giving a notice to the applicant.
20. This NOC is subject to prevailing State Government rules/law of Courts orders related to construction of tube well, ground water withdrawal, construction of recharge or conservation structure/discharge of effluents or any such matters as applicable.
21. The applicant shall comply with the directions/conditions/instructions issued by any Court of law related to the matters concerned with the Authority.
22. The applicant shall report self-compliance duly signed by authorized person along with authorization letter by e-mail to Haryana Water Resources Authority quarterly as well as yearly basis after the issuance of NOC.
23. This NOC does not absolve the applicant of his obligation/requirement to obtain the necessary approvals from the statutory and administrative Authorities/Departments.
24. The issuance of this NOC does not imply that other statutory or administrative clearances shall necessarily be granted to the applicant by the concerned authorities. The concerned Authorities shall act as per their own procedure.
25. The applicant shall immediately inform the HWRA, if any change in the information provided by the applicant in the application form for seeking NOC.
26. This NOC shall not absolve the applicant from any penalty/punishment/environment compensation, which may have been imposed or may be imposed, for abstraction of groundwater during such period, before the issuance of this NOC.
27. In case of non-payment or delayed payment of ground water abstraction/restoration charges, a penal interest @ 18% shall be charged.
28. The necessary compliance shall be submitted to the Authority on the web portal of the Authority i.e. [www.hwra.org.in](http://www.hwra.org.in) or on the email id [compliance-hwra@hry.gov.in](mailto:compliance-hwra@hry.gov.in).
29. In case validity period of the CTE/CTO expires during currency period of the NOC, then it will be responsibility of the project proponent to get it renewed well in time & submit renewed CTE/CTO within month after renewal of CTE/CTO by HSPCB, to HWRA. If the CTE/CTO has been suspended or rejected, project proponent is required to intimate the same to HWRA within a week of such rejection or suspension.
30. Applicant to comply IS:10500:2012 standards before use of abstracted ground water for drinking & domestic purposes.
31. -

# VAKALATNAMA

**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 622 OF 2024**

**IN RE:-**

**VARUN GULATI**

**...APPLICANT**

VERSUS

**STATE OF HARYANA & ORS.**

**...RESPONDENTS**

KNOW ALL to whom these presents shall come that I/We, undersigned the above named do hereby appoint.

**SIDDHARTH BATRA (P/1083/2004), ARCHNA YADAV (D/1837/2020), SHIVANI CHAWLA (D/2233/2019),  
CHINMAY DUBEY (D/8141/2021) & RHYTHM KATYAL (D/3528/2022);**

Advocates

Satram Dass B & Co., 8A, Sagar Apartment, 6 Tilak Marg, New Delhi-110001

Mob: 988888 4445, Email: [siddharth.batra@satramdass.com](mailto:siddharth.batra@satramdass.com)

(hereinafter called the advocate/s) to be my/our Advocate in the above noted case and authorize him: -

To act, appear and plead in the above-noted case in this Court or in any other Court in which the same may be tried or heard and also in the Appellate Court including High Court subject to payment of fees separately for each court by me/us.

To sign file, verify and present pleadings, appeals, cross-objections or petitions for executions, review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages subject to payment of fees for each stage. To file and take back documents, to admit and/or deny the documents of opposite party. To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case. To take execution proceedings. To deposit, draw and receive monthly cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case. To appoint and instruct any other Legal Practitioner authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think fit to do so and to sign the power of attorney on our behalf.

And I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and proposes. And I/We undertake that I/We or my /our duly authorised agent would appear in Court on all hearings and will inform the Advocate for appearance when the case is called. And I/We the undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain for himself. And I/We the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once fee is paid, I/We will not be entitled for the refund of the same in any case whatsoever and if the case prolongs for more than 3 years the original fee shall be paid again by me/us.

**IN WITNESS WHEREOF** I/We do hereunto set my/our hand to these presents the contents of which have been understood by me/us on this **14th** day of.....**May**....2025

Accepted, identified and certified subjected to the terms of the fees.

*Sy*

*Archna yadav*

**[SIDDHARTH BATRA] [ARCHNA YADAV]**

*Shivani chawla*

*Chinmay*

*Rhythm*

**[SHIVANI CHAWLA] [CHINMAY DUBEY] & [RHYTHM KATYAL]**

Advocates

**BROTHERS STRETCH YARN PVT. LTD.  
PLOT NO. 176, HSIIDC, PHASE-I  
BARHI INDUSTRIAL ESTATE  
GANOUR, SONIPAT, HARYANA - 131101**

Client

*Rishabh*  
**BROTHERS STRETCH YARN PVT. LTD.**  
Authorized Signatory



# BROTHERS STRETCH YARN PVT. LTD.

GSTIN : 06AADCB9195M1Z3  
CIN : U17200DL2009PTC196465

Works : Plot No. 176, HSIIDC, PHASE-I  
Barhi Industrial Estate, Gannaur,  
Distt. Sonapat, Haryana-131101  
Tel. : 0130-2474888

E-mail : bsypltd@gmail.com  
contact@brothersyarn.com

**EXTRACT OF THE RESOLUTION PASSED IN THE MEETING OF BOARD OF DIRECTORS OF BROTHERS STRETCH YARN PRIVATE LIMITED (THE COMPANY) HELD ON TUESDAY 18<sup>TH</sup> FEBRUARY 2025 AT 11.30 AM AT THE REGISTERED OFFICE OF THE COMPANY D-23 BHAGWAN DASS NAGAR, EAST PUNJABI BAGH, NEW DELHI-110026, INDIA**

**"RESOLVED THAT** Mr. Ritik Sharma be and is hereby authorized on behalf of Brothers Stretch Yarn Pvt. Ltd. to initiate, file, defend, represent, and conduct legal cases, proceedings, or claims in any court of law, tribunal or any other judicial or quasi-judicial authority in connection with the business or matters of Brothers Stretch Yarn Pvt. Ltd."

**"FURTHER RESOLVED THAT** Mr. Ritik Sharma, its Authorized Signatory is authorized to sign, verify and submit all necessary documents, affidavits, pleadings, applications, and undertakings and to appoint advocates, solicitors, and other professionals as may be required for such proceedings."

**"FURTHER RESOLVED THAT** all actions taken by Mr. Ritik Sharma in connection with the above matters be and are hereby ratified and confirmed by Brothers Stretch Yarn Pvt. Ltd."

**"FURTHER RESOLVED THAT** a certified true copy of this Resolution be provided to all concerned authorities as and when required for their records and reference."

**CERTIFY TRUE COPY**

**FOR BROTHERS STRETCH YARN PRIVATE LIMITED**

M/s BROTHERS STRETCH YARN (P) LTD

M/s BROTHERS STRETCH YARN (P) LTD

*Seema Ajay*

**SEEMA AJAY**

(Director)

DIN : 02824192

Director

*Kshiti Sharma*

**KSHITI SHARMA**

(Director)

DIN : C0324645

Director

Fok,

2308

76

भारत सरकार  
आधार

भारतीय विशिष्ट पहचान प्राधिकरण  
भारत सरकार  
Unique Identification Authority of India  
Government of India

नामांकन क्रम / Enrollment No 1211/67019/08412

To,  
रिंक शर्मा  
Rink Sharma  
S/O: Sunil Sharma  
D-23 BHAGWAN DASS NAGAR  
EAST PUNJABI BAGH  
Punjabi Bagh  
Punjabi Bagh Punjabi Bagh West Delhi  
Delhi 110026  
9811730888

Ref: 302 / 10C / 587222 / 567537 / P

SH269925385DF

आपका आधार क्रमांक / Your Aadhaar No. :  
[REDACTED] 1282

आधार - आम आदमी का अधिकार

---

भारत सरकार  
GOVERNMENT OF INDIA

रिंक शर्मा  
Rink Sharma  
जन्म वर्ष : Year of Birth : 1988  
पुरुष : Male

[REDACTED] 1282

आधार - आम आदमी का अधिकार

BROTHERS STRETCH YARN PVT. LTD,  
PLOT NO. 176, HSIIDC, PHASE-I  
BARHI INLDUSTRIAL ESTATE  
GANAUR, SONIPAT, HARYANA - 131101

*Rink Sharma*

भारत सरकार  
आधार

Government of India  
AADHAAR

**सूचना**

- आधार पहचान का प्रमाण है, नागरिकता का नहीं।
- पहचान का प्रमाण ऑनलाइन ऑथेंटिकेशन द्वारा प्राप्त करें।

**INFORMATION**

- Aadhaar is proof of identity, not of citizenship.
- To establish identity, authenticate online.

- आधार देश भर में मान्य है।
- आधार भविष्य में सरकारी और गैर-सरकारी सेवाओं का लाभ उठाने में उपयोगी होगा।
- Aadhaar is valid throughout the country.
- Aadhaar will be helpful in availing Government and Non-Government services in future.

---

भारतीय विशिष्ट पहचान प्राधिकरण  
UNIQUE IDENTIFICATION AUTHORITY OF INDIA

पता: S/O: मुनीम शर्मा, डी-23 भगवान  
दाम नगर, ईस्ट पंजाबी बाग, पंजाबी बाग,  
पश्चिम दिल्ली, पंजाबी बाग, दिल्ली,  
110026

Address: S/O: Sunil Sharma, D-23  
BHAGWAN DASS NAGAR, EAST  
PUNJABI BAGH, Punjabi Bagh,  
West Delhi, Punjabi Bagh, Delhi,  
110026

1847  
1800 180 1947

help@uidai.gov.in

www.uidai.gov.in

P.O. Box No 1947,  
Bangalore-560 001



Vijay Kumar &lt;vijay.kumar@satramdass.com&gt;

**Advance service copies of short reply on behalf of Respondent Nos. 4, 41 & 77 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'**

1 message

**Vijay Kumar** <vijay.kumar@satramdass.com>

Fri, May 16, 2025 at 12:15 PM

To: Mansi Chahal &lt;mansichahal104@gmail.com&gt;, Varun Gulati &lt;jansewajanhit@gmail.com&gt;

Cc: Shivani Chawla &lt;shivani.chawla@satramdass.com&gt;, Archana Yadav &lt;archana.yadav@satramdass.com&gt;, Chinmay Dubey &lt;chinmay.dubey@satramdass.com&gt;



Paperbook-NGT REPLY-R41 SIDDHI VINAYAK

APPARELS\_Redacted.pdf

Dear Sir,

PFA.

Advance service copies of short reply on behalf of Respondent Nos. 4, 41 &amp; 77 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana &amp; Ors.'

Kindly treat the same as Proof of service.

Regards

**Vijay Kumar**  
Office Manager8A Sagar Apartment  
6 Tilak Marg  
New Delhi - 110001  
Landline - +91-11-47046111  
[vijay.kumar@satramdass.com](mailto:vijay.kumar@satramdass.com)

Satram Dass B &amp; Co. made the following annotations

"This message and any attachments are solely for the intended recipient and may contain confidential or privileged information. If you are not the intended recipient, any disclosure, copying, use, or distribution of the information included in this message and any attachments is prohibited. If you have received this communication in error, please notify us by reply e-mail and immediately and permanently delete this message and any attachments. Thank you."

**2 attachments****Paperbook-NGT REPLY-R4 BROTHER STRETCH\_Redacted.pdf**  
18329K**Paperbook-NGT Reply-R77 Swastik Multifibre\_Redacted.pdf**  
5430K